

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**  
**Original Application No. 256/2025**

**IN THE MATTER OF:**

SACHIN THAKUR

... APPLICANT

VERSUS

DEPARTMENT OF FOREST & WILDLIFE & ORS.

... RESPONDENTS

**INDEX**

<b>S.No.</b>	<b>PARTICULARS</b>	<b>PAGE NO.</b>
<b>1.</b>	AFFIDAVIT ON BEHALF OF RESPONDENT NO 1 IN TERMS OF THE ORDER DATED 29.08.2025 PASSED BY THE HON'BLE NGT	<b>1-9</b>
<b>2.</b>	<b>ANNEXURE-1:</b> The letter dated 11.10.2024	<b>10</b>
<b>3.</b>	<b>ANNEXURE-2:</b> The report of the beat officials bearing Diary No. 4826 dated 21.10.2024	<b>11</b>
<b>4.</b>	<b>ANNEXURE-3:</b> The copy of the notice dated 25.10.2024	<b>12</b>
<b>5.</b>	<b>ANNEXURE-4 (Colly):</b> The copies of the inspection order (s) issued under Delhi Preservation of Trees Act, 1994 dated 22.11.2024 & 26.11.2024	<b>13-14</b>
<b>6.</b>	<b>ANNEXURE-5 (Colly):</b> The copy of the letters bearing Diary No 5575 dated 22.11.2024 & 26.11.2024	<b>15-16</b>
<b>7.</b>	<b>ANNEXURE-6:</b> The report of the beat officials dated 26.12.2024	<b>17</b>
<b>8.</b>	<b>ANNEXURE-7:</b> The report of the beat officer dated 30.12.2024	<b>18-19</b>
<b>9.</b>	<b>ANNEXURE 8:-</b> The report of the ground staff dated 10.02.2025	<b>20-21</b>
<b>10.</b>	<b>ANNEXURE-9 :</b> The letter dated 21.05.2025	<b>22</b>

<b>11.</b>	<b>ANNEXURE-10:</b> The copy of the letter received from SHO dated 20.06.2025	<b>23</b>
<b>12.</b>	<b>ANNEXURE-11:</b> The copy of the letter dated 08.07.2025	<b>24</b>
<b>13.</b>	<b>ANNEXURE-12:</b> The copy of the letter dated 07.08.2025	<b>25</b>
<b>14.</b>	<b>ANNEXURE-13:</b> The copy of the letter dated 20.08.2025	<b>26</b>
<b>15.</b>	<b>ANNEXURE-14:</b> The copy of the notice dated 23.08.2025 issued to the owner	<b>27</b>
<b>16.</b>	<b>ANNEXURE-15:</b> The copy of the Restraint Order dated 08.03.2024	<b>28</b>
<b>17.</b>	<b>ANNEXURE-16 (COLLY):</b> The copy of the inspection report dated 26.08.2025	<b>29-32</b>
<b>18.</b>	<b>ANNEXURE-17:</b> The copy of the notice dated 06.11.2025	<b>33</b>
<b>19.</b>	<b>ANNEXURE-18 (Colly):</b> The copy of the inspection report alongwith letter dated 11.11.2025 submitted by the owner of the Kohinoor farm.	<b>34-48</b>

**FILED BY**

11.02.2026  
NEW DELHI

  
JYOTI MENDIRATTA  
Advocate for the Govt. of NCT of Delhi  
jmalawoffices@gmail.com  
+91 98111 36141

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
OA. NO. 256/2025**

**IN THE MATTER OF:**

SACHIN THAKUR...

APPLICANT

VERSUS

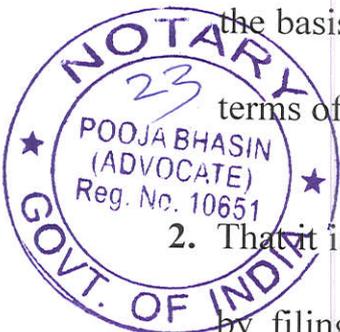
DEPARTMENT OF FOREST & WILDLIFE& ORS....RESPONDENTS

**AFFIDAVIT ON BEHALF OF RESPONDENT NO 1 IN  
COMPLIANCE OF THE ORDER DATED 29.08.2025 PASSED BY  
THIS HON'BLE TRIBUNAL**

I, Ankit Kumar, S/o Sh. Anil Kumar, aged about 39 Years, presently posted as Deputy Conservator of Forests (South) having office at near Dr. Karni Singh Shooting Range, Tughlakabad, New Delhi, Government of National Capital Territory of Delhi, in my official capacity and do hereby submit the following report as under:-

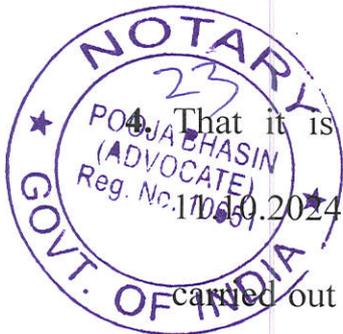
1. That I am presently working in the aforementioned capacity and as such competent to submit the present status report in my official capacity on the basis of the official records pertaining to the aforementioned case in terms of the directions issued by this Hon'ble Tribunal.

2. That it is humbly submitted that the petitioner has levied the allegations by filing the present application, before the Hon'ble National Green



Tribunal, Principal Bench with regard to unauthorized/ illegal cutting of the tree (s) without the permission of the Respondent No. 1 i.e. Office of Principal Chief Conservator of Forests, Department of Forests & Wild Life, in Kohinoor Farm, Near Five Seance Garden, Western Marg, Saidulajab, New Delhi.

3. That it is humbly submitted that the Hon'ble National Green Tribunal vide its order dated 29.08.2025 'inter-alia' directed "*Learned Counsel appearing for respondent no. 1 seeks four weeks' time to file reply. She has further submitted that the Police is not extending help to the respondent no. 1 to enter the farm house in question and respondent no. 1 is facing obstruction to enter it. She has further submitted that the respondent no. 1 has sent communication to the Police to lodge FIR against the owner of the farm house as the information is received by respondent no. 1 relating to the felling of certain trees and raising of construction inside the farm house but even the FIR has not been registered till now.*"



4. That it is submitted that a telephonic complaint was received on 10.09.2024 in this office, in response to the same, an inspection was carried out by the Forest Beat Officials of the South Forest Division on that same day itself, and a report was submitted vide Diary No. 4643

*[Handwritten signature]*

dated 11.10.2024, wherein as per enquiry during inspection, it was reported that 20 to 25 trees were felled. Copy of the letter dated 11.10.2024 is annexed herewith as **ANNEXURE- 1**.

5. That it is submitted that on 21.10.2024, the Forest Beat Official again received the complaint regarding illegal tree felling in Kohinoor farm and upon receiving the complaint the Forest Beat Official again proceeded for the inspection in the alleged site but the entry of the said premises was restricted by the security guard. In the meanwhile, the local police station was also approached for assistance but no assistance was provided. Copy of the report of the beat official bearing Diary No. 4826 dated 21.10.2024 is annexed herewith as **ANNEXURE- 2**.

6. Thereafter, on 25.10.2024 a notice under section 31 of Delhi Preservation of Trees Act, 1994 was issued against the owner of the Farm House, Kohinoor farm, Saidulajab, New Delhi vide Notice bearing F. No. 349/TO(S)/TOC/2024-25/6271 directing to appear on 06.11.2024 before the Tree Officer/DCF (South) to ascertain the factual position & to determine the extent of offence according to its merit. However, none appeared during the inquiry proceedings on 06.11.2024.

Copy of the notice 25.10.2024 is annexed herewith as **ANNEXURE- 3**.



A handwritten signature in blue ink, consisting of a stylized 'P' followed by a horizontal line and a vertical stroke.

7. Subsequently, on 22.11.2024 & 26.11.2024, inspection order (s) were issued under section 31 of the Delhi Preservation of Trees Act, 1994 to carry out inspection in the said premises by constituting a team comprising of One Forester & 04 number of Forest Guards. Copies of the inspection order (s) dated 22.11.2024 & 26.11.2024 are annexed herewith as **ANNEXURE- 4 (Colly)**.
8. That the team constituted for carrying out the necessary inspection in the alleged premises submitted its report vide diary no. 5512 dated 22.11.2024 & 26.11.2024, wherein amongst other it was stated that the gate of the alleged site was refused from being opened. In the meanwhile, the police assistance was also sought but the police assistance could not be obtained for the purpose of investigation in the alleged premises. The copy of the letters bearing Diary No 5575 dated 22.11.2024 & 26.11.2024 are annexed herewith as **ANNEXURE- 5 (Colly)**.
9. It is most humbly submitted that various attempts were made to enter the premises and to inspect but due to no cooperation/no assistance provided by the farm owners and police concerned, the alleged site could not be inspected during this period. The report of the beat officials dated 26.12.2024 is annexed herewith as **ANNEXURE-6**.



A handwritten signature in blue ink, consisting of a stylized 'J' followed by a horizontal line.

10. That a report bearing diary no. 6516 dated 30.12.2024 was received from the beat officers in which it was reported that construction is being carried out in the Kohinoor farm for 01 year and tree offence has been committed in the said premises several times. Further, the report disclosed that total 09 Nos. of tree were felled, 08 tree of Ashoka & 01 Tree of Guldaar, were stated to be damaged. However a on-site inspection could not be carried out. The report of the beat officer is annexed herewith as **ANNEXURE-7**.

11. Thereafter, vide the report bearing diary no. 7571 dated 10.02.2025 it was further reported that in addition to the above stated number of trees, 03 more trees were felled, however a physical inspection could not be carried out. The report of the ground staff is annexed herewith as **ANNEXURE- 8**.

12. It is further submitted that a letter bearing F.No. 349/TO(S)/TOC/2024-25/31-32 dated 21.05.2025 was issued for lodging of FIR against the owner of the alleged Farm House to the SHO, Police Station Mehrauli, New Delhi. The letter dated 21.05.2025 is annexed as **ANNEXURE-9**.

13. Thereafter, in response to the above said letter issued to the police department, a letter vide Diary No. 2096 dated 20.06.2025 from the



Police Station Mehrauli was received to the office of the Answering respondent requesting to provide the complete address details along with photographs. The copy of the letter received from SHO, Mehrauli is annexed herewith as **ANNEXURE-10**.

14. Thereafter, a letter was issued to the SHO, Police Station, Mehrauli, New Delhi vide F.No F-349/TO(S)/TOC-2024-25/46 dated 08.07.2025 furnishing the details of the alleged premises i.e. Kohinoor Farm, Near Five Seance Garden, Western Marg, Saidulajab, New Delhi. for lodging the FIR against the owner of the said Farm House. The copy of the letter dated 08.07.2025 is annexed herewith as **ANNEXURE-11**.

15. That again a letter was addressed to the Deputy Commissioner of Police, South District, Hauzkhas was issued vide F.No. 349/TO/S/TOC/2024-25/51 on 07.08.2025 requesting thereby to conduct a joint inspection in the alleged site. The letter dated 07.08.2025 is annexed herewith as **ANNEXURE-12**.

16. That again a reminder letter was also issued to the Deputy Commissioner of Police vide F.No. 349/TO/S/TOC/2024-25/3136 dated 20.08.2025 for carrying out a joint inspection in the alleged premises.

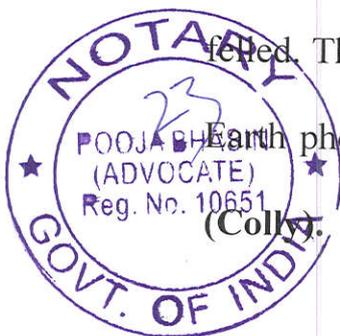


The copy of the letter dated 20.08.2025 is annexed herewith as **ANNEXURE-13.**

17. That it is further submitted that vide F.No. 349/TO(S)/TOC/2024-25/3250-54 dated 23.08.2025, again a team was constituted comprising of One DRO and 04 Forest guards for the purpose of carrying out the necessary inspection and to inquire into the matter, ascertaining factual position on ground and the extent of the offence committed. The copy of the notice dated 23.08.2025 is annexed herewith as **ANNEXURE-14.**

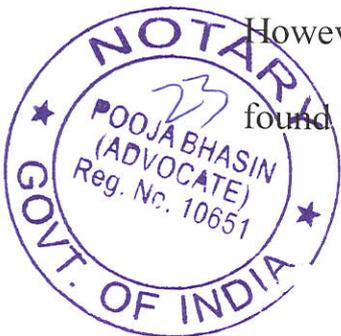
18. That it is further submitted that on 08.03.2024 a restraintment order has also been issued to the encroachers in Khasra No. 237 i.e. Kohinoor Farm, Near Five Seance Garden, Western Marg, Saidulajab, New Delhi with a direction to vacate the land and not to do any construction/non-forest activity in the said khasra. The copy of the Restraintment Order issued is annexed herewith as **ANNEXURE-15.**

19. That the team constituted for carrying out inspection in the alleged premises submitted its report dated 26.08.2025, wherein it was stated that there are 29 existing trees and around 111 trees are reported to be felled. The copy of the inspection report along with before/after Google Earth photographs of the site is annexed herewith as **ANNEXURE-16**



A handwritten signature in blue ink, consisting of a stylized 'P' followed by a horizontal line.

20. That on 06.11.2025 a notice under section 31 of Delhi Preservation of Trees Act, 1994 has been issued against the owner of the Farm House, Kohinoor farm, near garden of five senses Saidulajab, New Delhi vide Notice bearing F. No. 349/TO(S)/TOC/2024-25/4978 directing to appear on 10.11.2025 before the Tree Officer/DCF (South) for further inquiry in this matter. The copy of the notice issued is annexed herewith as ANNEXURE-17.
21. That in response to the above notice, authorized representative on behalf of owner Sh. Anshul Sharma appeared on 10.11.2025 and submitted that no trees have been damaged by them in the property in question.
22. It is humbly submitted that in addition to the inspection report dated 26.08.2025, another inspection dated 11.11.2025 was carried out on the direction of Answering Respondent wherein it was observed that the Kohinoor Farm is distributed in 9 parts and during inspection it was observed that in some part of the property construction work is being carried on and some part is vacant. Further, 51 trees were reported to be standing healthy along the boundary wall of the said premises. However, in as much as there was no stump and/ or root of any tree found inside the farm indicating any tree offence, in view of the earlier



A handwritten signature in blue ink, consisting of a stylized 'J' followed by a horizontal line and a small flourish.

inspection report wherein multiple instances of tree felling were reported, the office of the Answering Respondent has decided to determine the extent of tree felling through comparison of Google Earth images. The Copy of the report dated 11.11.2025 along with the copy of written submissions is annexed herewith as ANNEXURE-18(Colly).

I identify the deponent who has signed/put  in my Presence

**VERIFICATION**

Verified at New Delhi on this 19 NOV 2025 of November 2025 that the contents of this affidavit are true and correct on the basis of the official record maintained by the answering respondent in its day to day affairs of this office.

*[Signature]*  
19/11/25  
**DEPONENT**



*[Signature]*  
19/11/25  
**DEPONENT**

**ATTESTED**  
*Pooja Bhasin*  
**NOTARY PUBLIC**

**19 NOV 2025!**

CC

सेवा में,

श्रीमान उपवन संरक्षक (दक्षिणी),  
तुगलकाबाद, नई दिल्ली

विषय— कोहिनूर फार्म, सैदुलाजाब, नजदीक फाईव सेंसज गार्डन, नई दिल्ली पर हुए वृक्ष अपराध के संबंध में।

महोदय,

आज दिनांक 11.10.2024 को आपके मौखिक आदेशानुसार कोहिनूर फार्म, सैदुलाजाब, नजदीक फाईव सेंसज गार्डन, नई दिल्ली का मौके पर जाकर निरीक्षण किया, निरीक्षण के दौरान पाया।

कोहिनूर फार्म, सैदुलाजाब, नजदीक फाईव सेंसज गार्डन, नई दिल्ली के अन्दर निर्माण कार्य के दौरान लगभग 20 से 25 वृक्षों को काटा गया है। निर्माण कार्य की देख-रेख करने वाले व्यक्तियों से पूछ-ताछ करने पर उनके द्वारा बताया गया कि छोटे-छोटे वृक्षों को ही हटाया गया है, जो निर्माण कार्य में बाधा डाल रहे थे।

अतः वृक्ष अपराध हुआ है। वृक्ष अपराध के लिए Kohinoor Farm के मालिक को दिल्ली वृक्ष परिरक्षण अधिनियम, 1994 के तहत कारण बताओ नोटिस जारी किया जा सकता है।

रिपोर्ट सूचनार्थ एवं अग्रिम कार्यवाही हेतु प्रस्तुत है।

भवदीय

*CSJ*  
11-10-24  
छेदीलाल शर्मा  
(वनपाल)

*CSJ*  
11/10/24  
श्री कमल किशोर  
(डीआरओ)



*Sh. Ravi (DFO)*  
*Please Issue Notice*  
*D.K. (DFO)*

*CSJ*  
*10/10/24*  
*WPM*

सेवा में  
श्रीमान रेंज अधिकारी जी  
लाउथ रेंज, नई दिल्ली

विषय → सेदुलाजाब कोहिनूर फार्म कुड काउंस में वृक्ष अपराध के सम्बन्ध में

महोदय,

आज दिनांक 21/10/2024 को वीट की गस्त के दौरान गांव वालों द्वारा बताया गया कि कोहिनूर फार्म काउंस से 2-3 दिन पहले रात को लगभग 3 पेड काट दिये गये हैं जिसे देखने के लिए मैं कोहिनूर फार्म काउंस गया तो वहाँ किसी ने गेट नहीं खोला उसके बाद मैं पुलिस बूथ पर HC सलीश कुमार से मिला तो उन्होंने अपने SHO सहाय को call किया। SHO सहाय ने इनको बताया कि वो लोग forest office से notice ले कर आए थे ये private land है यहाँ बिना notice के नहीं जा सकते हैं।

TOE  
24/10/24



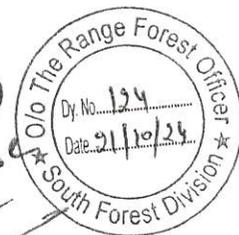
अतः महोदय से अनुरोध है कि उक्त केस के खिलाफ notice जारी करके फ्रेश लेस के लोगों को वहाँ निरीक्षण के लिए भेजा जाये जिससे वहाँ वन्य लगभग 100 पेडों को बचाया जा सके।

Handwritten signatures and initials.

Date - 21/10/2024

forward to ROCC  
for NA please  
Ravindra

forwarded to DCCU  
for issuance of notice to  
conduct the visit please  
22/10/2024



Asit Singh  
21/10/2024  
अजीत सिंह  
वीट इंचार्ज  
पुनः वरीले  
28/10/24

भवदीय  
Sunil Budgee  
21/10/2024  
सुनील बालधान  
वीट इंचार्ज  
सेदुलाजाब

349/TO(S)/TOC/2024-25/ 6271

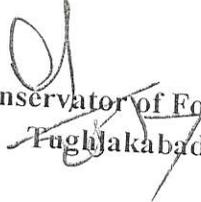
Dated 25/10/24

NOTICE UNDER DPTA, 1994

Whereas, it has been alleged that a tree offence has been committed by illegal cutting of trees located at Kohinoor Farm, Near Five Séance Garden, Saidulajab, New Delhi without permission, which is violation of Delhi Preservation of Trees Act, 1994.

And whereas, the statement/presence of the person (s) addressed in this notice is required to find out the factual position and to determine the extent of offence according to its merit.

Now, therefore, **I, DY. CONSERVATOR OF FORESTS (SOUTH)/ Tree Officer**, as empowered u/s 31 of Delhi Preservation of Trees Act, 1994 call upon you to appear before me on 06.11.2024 at 10:40 A.M. in the office of Dy. Conservator of Forests cum Tree Officer, South Forest Division, Near Shooting Range, Tughalkabad, New Delhi-110044. In event of failure to appear, legal action will be initiated against concerned and the matter would be proceeded ex-parte. *As per section 136, CrPC, non-compliance of this notice will attract penal provisions u/s 188 of IPC.*

  
Tree Officer/ Dy. Conservator of Forest (South)  
Tughlakabad, New Delhi

To,

The Owner  
Kohinoor Farm,  
Near Five Séance Garden,  
Saidulajab,  
New Delhi

Please Note:- 1. Carry a copy of valid ID poof while coming for the hearing.  
2. Authorization letter is mandatory if the addressee of this notice is not attending the hearing himself/herself.

ANNEXURE 4 (copy)

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI  
OFFICE OF THE TREE OFFICER  
SOUTH FOREST DIVISION  
NEAR DR. KARNI SINGH SHOOTING RANGE  
TUGHLAKABAD, NEW DELHI - 110044

F. No. 349/TO(S)/TOC / 2024-25/ 7088-89

Dated: 22/11/2024

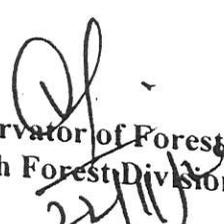
INSPECTION ORDER UNDER DPTA-1994

Whereas a report has been received from field staff of South Forest Division regarding tree offence at Kohinoor Farm, Near five Senses Garden, Saidulajab, New Delhi.

Whereas the field staff of south Forest Division was not allowed to enter the premises at Kohinoor Farm, Near five Senses Garden, Saidulajab, New Delhi by Property Owner.

Whereas undersigned being empowered under section 31 of Delhi Preservation of Trees Act, 1994 is authorising below mentioned team to inspect the premises and report the tree offence under DPTA, 1994 (if any).

Sr. No.	Name of the Official	Designation
1	Mohit Solanki	Forester
2	Sunil Balyan	Forest Guard
3	Pankaj	Forest Gurad
4	Aqueel Khan	Forest Guard
5	Dinesh	Forest Guard

  
Dy. Conservator of Forests  
South Forest Division  
22/11/2024

To,

1. The Range Officer (Tree Cell), South Forest Division, Deptt. Of Forests and Wildlife, GNCTD.
2. The Station House Officer, Police Station, Mehrauli, New Delhi for information and necessary action.

**GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI  
OFFICE OF THE TREE OFFICER  
SOUTH FOREST DIVISION  
NEAR DR. KARNI SINGH SHOOTING RANGE  
TUGHLAKABAD, NEW DELHI - 110044**

F. No. 349/TO(S)/TOC / 2024-25/7122-23

Dated: 26/11/2024

**INSPECTION ORDER UNDER DPTA-1994**

Whereas a report has been received from field staff of South Forest Division regarding tree offence at Kohinoor Farm, Near five Senses Garden, Saidulajab, New Delhi.

Whereas the field staff of south Forest Division was not allowed to enter the premises at Kohinoor Farm, Near five Senses Garden, Saidulajab, New Delhi by Property Owner.

Whereas undersigned being empowered under section 31 of Delhi Preservation of Trees Act, 1994 is authorising below mentioned team to inspect the premises on 28.11.2024 and report the tree offence under DPTA, 1994 (if any).

Sr. No.	Name of the Official	Designation
1	Mohit Solanki	Forester
2	Sunil Balyan	Forest Guard
3	Pankaj	Forest Gurad
4	Aqueel Khan	Forest Guard
5	Dinesh	Forest Guard

  
Dy. Conservator of Forests  
South Forest Division

To,

1. The Range Officer (Tree Cell), South Forest Division, Deptt. Of Forests and Wildlife, GNCTD.
2. The Station House Officer, Police Station, Mehrauli, New Delhi for information and necessary action.

सेवा में,

दिनांक 22/11/2024

श्रीमान उप वन संरक्षक (द0)

तुगलकाबाद, नई दिल्ली

विषय : सेदुलाजाब कोहिनूर फार्म हाउस में हो रहे वृक्ष अपराध के संबंध में ।  
महोदय,

उपरोक्त विषय पर आपको अवगत कराना है कि सेदुलाजाब बीट के अंदर कोहिनूर फार्म हाउस जिसके अंदर खसरा न0 236,237 व 238 आते हैं, जिसके अंदर लगभग 200 से 250 वृक्ष लगे हुए थे जो मार्च 2024 से चल रहे निर्माण कार्य के कारण अब तक 20 वृक्षों की रिपोर्ट दक्षिणी वन प्रभागीय कार्यालय में दे दी गई थी । गाँव वालों के अनुसार 12/10/2024 को 10 से 15 वृक्षों को काट दिए गये हैं जिसके निरीक्षण के लिए मौके पर गये तो मौके पर तैनात सिक्योरिटी गार्ड ने गेट खोलने से मना कर दिया जिसके बाद पास में पुलिस चौकी में मौजूद H.C श्री सतीश कुमार को जानकारी दी तो उन्होंने SHO महरौली से बात की, SHO साहब ने बोला कि इसका पहले नोटिस लेकर आइये उसके बाद ही गेट खुलवाया जाएगा, जिसकी लिखित सूचना रेंज अधिकारी (द0) जी को 21/10/2024 व 04/11/2024 को दे दी गई थी (कॉपी संलग्न) परंतु अभी तक कोई भी कार्यवाही नहीं की गई है ।

अतः आप महोदय से अनुरोध है कि कोहिनूर फार्म हाउस मालिक के खिलाफ नोटिस जारी कर व साथ ही एक टीम गठित करके बचे हुए वृक्षों की गणना कराकर वृक्षों की नंबरिंग कराई जाए ताकि मौके पर सुरक्षित वृक्षों को बचाया जा सके ।

च/ड  
22/11/24  
TDR  
भवदीय  
Sunil Balyan  
22/11/2024  
सुनील बाल्यान  
वन रक्षक  
सेदुलाजाब



सेवा में,

दिनांक 26/11/2024

श्रीमान उप वन संरक्षक (द०)

तुगलकाबाद, नई दिल्ली

विषय : कार्यालय आदेश स० f.no.349/TO(S)/TOC/2024-25/7088-89 dated 22/11/2024 के संबंध में।

महोदय,

उपरोक्त विषय पर आपको अवगत कराना है कि आपके आदेशानुसार "कोहिनूर फार्म" सेदुलाजाब के अंदर हुए वृक्ष अपराध के निरीक्षण हेतु पुलिस सहायता के लिए दिनांक 25/11/2024 व दिनांक 26/11/2024 को पुलिस थाना महरौली में संपर्क किया गया परंतु SHO महरौली ने अपर्याप्त स्टाफ बताया और कहा तुम्हारे प्रभागीय पत्र में दिनांक का उल्लेख नहीं है, इसलिए पुलिस सहायता दो, तीन दिन बाद उपलब्ध कराई जा सकेगी परंतु पुलिस थाना द्वारा यह सब लिखित में देने से मना कर दिया गया।

अतः महोदय आपसे अनुरोध है कि तत्काल नया Inspection Order दिनांक 29/11/2024 के लिए जारी करने की कृपा करें।

रिपोर्ट अग्रिम कार्यवाही हेतु प्रस्तुत है।

*Dinesh*  
26/11/2024  
दिनेश

वन रक्षक

*Pankaj*  
26/11/2024  
पंकज

वन रक्षक

*Aqueel Khan*  
26-11-2024

अकील खान  
वन रक्षक

*Sanil Bajaj*  
26/11/24

सुनील बाल्यान  
वन रक्षक

*Mohit Solanki*  
26/11/24

भवदीय  
मोहित सोलंकी  
वनपाल

*102*  
26/11/24

*Family to call issue new notice  
to talk concerned RA  
for police assistance  
if needed in  
MIR Court.*



*26/11*

कार्यालय बीट सेदुलाजाब  
साउथ रेंज, दक्षिणी वन प्रभाग  
वन एवं वन्य जीव विभाग दिल्ली सरकार, नई दिल्ली - 110030

सेवा में,

दिनांक 26/12/2024

श्रीमान रेंज अधिकारी जी  
साउथ रेंज, नई दिल्ली

विषय : सेदुलाजाब कोहिनूर फार्म में हो रहे वृक्ष अपराध के संबंध में ।  
महोदय,

उपरोक्त विषय पर आपको अवगत कराना है कि सेदुलाजाब बीट के अंतर्गत कोहिनूर फार्म हाउस के अंदर पिछले लगभग 01 वर्ष से निर्माण कार्य चल रहा है जिस कारण उसमें लगातार वृक्ष अपराध किया जा रहा है जिसकी समय समय पर लिखित रिपोर्ट प्रभागीय कार्यालय में दी जा रही है, दिनांक 29/11/2024 को उच्च विभागीय अधिकारी द्वारा निरीक्षण आदेश दिया गया जिसके लिए पुलिस उपलब्ध नहीं हो पाई जिसकी लिखित सूचना प्रभागीय कार्यालय को दे दी गई थी परंतु उसके उपरांत अभी तक उस पर कोई भी विभागीय ठोस कार्यवाही नहीं हुई है ।

अतः आप महोदय से अनुरोध है कि कोहिनूर फार्म हाउस में चल रही अवैध गतिविधि को संज्ञान में लेकर उचित विभागीय कार्यवाही करने की कृपा करे जिससे बचे हुए वृक्षों को काटने से बचाया जा सके ।

रिपोर्ट सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रस्तुत है ।

*Nishish*  
नीतीश डबास  
वन रक्षक  
सेदुलाजाब

*Sunil Kumar*  
भवदीय  
26/12/2024  
सुनील कुमार बाल्यान  
वन रक्षक  
सेदुलाजाब



## निरीक्षण रिपोर्ट

आपको अवगत कराना है कि मैं सुनील व निरीश डकार दिनांक 30/12/2024 को वृक्ष अपराध की मिली सूचना के अनुसार फाइनर फार्म नं. 5134 (वृक्ष अपराध का स्थान) पर जाकर निरीक्षण किया, जिसका विवरण इस प्रकार है।

1	वृक्ष अपराध की सूचना का स्रोत	डायरी नं०/मो० नं०/- GHL ID नं०/E-Grievance-ID नं०- ईमेल-ID- PGMS/STF/RTI/LG-Listening Post No.- कार्यालय से मिली सूचना- गश्त का ब्यौरा किस संबंधित अधिकारी (RO/DRO) को सूचित किया-
2	शिकायतकर्ता को मौके पर आने के लिए संपर्क किया गया कि नहीं ?	—
3	निरीक्षण अधिकारी का नाम	सुनील व निरीश डकार
4	निरीक्षण की तिथि	30/12/2024
5	निरीक्षण का समय	2:01 PM
6	वृक्ष अपराध का स्थान	फाइनर फार्म नं. 5134 वेस्ट भाग सेपुलाजक
7	वृक्ष अपराध का स्थान किस बीट में आता है ?	सेपुलाजक
8	क्या वृक्ष अपराध का स्थान वन भूमि है ?	आरक्षित वन (खसरा नं०, गाँव)- संरक्षित वन-
9	क्या वृक्ष अपराध का स्थान डीमड वन भूमि है ?	—
10	अपराध स्थान का भू-निर्देशांक	20.51549 - 77.197015
11	वृक्ष अपराध का प्रकार	09 08 अशोक 01 गुलमोहर
12	क्षतिग्रस्त वृक्षों की कुल संख्या एवं सूची (संलग्न)	—
13	वृक्ष अपराध के स्थान पर बचे हुये वृक्षों की कुल संख्या एवं सूची (संलग्न)	—
14	क्या वृक्ष अपराध के स्थान पर कटी हुई लकड़ी मिली है ? यदि हाँ तो क्या आपने लकड़ी को जब्त किया है ?	—
15	भू-निर्देशांक के साथ वृक्ष अपराध की रंगीन फोटो (संलग्न)	संलग्न



T.O.C  
1/1/25

Sh. Ravi Kumar (DRO)  
Please Issue show cause notice  
in this matter  
CWO

16	कथित/वृक्ष अपराधी का नाम व पता	Santosh Kumar (7049726813) कोद्विनूर कार्मि
17	शिकायतकर्ता का नाम व पता (यदि उपलब्ध है)	डाक्टर वेंस्टन भाग सैदुलाबाब
18	गवाह का ब्यान (यदि उपलब्ध है)	—
19	क्या वृक्ष अपराध के स्थान पर नव-निर्माण का कार्य होने वाला है/ हो रहा है? यदि हाँ तो क्या पुलिस को लिखित में सूचित किया गया कि नहीं?	—
20	वृक्ष अपराध स्थान का पूरा विवरण	<p>मद्रास</p> <p>उपरोक्त विषय पर आपको अवगत कराया है कि कोद्विनूर कार्मि डाक्टर वेंस्टन भाग सैदुलाबाब द्वारा किया जा रहा है जहाँ पर कई बार वृक्ष अपराध किया गया है जिसकी समय-समय पर लिखित Report विभागीय कार्यालय को दी गई है। श्रीमान श वृक्षों की जड़ों में पतले जड़ों खोदे गए उसके बाद Head back किया गया और आज रात के दौरान देखा उसी जगह पर कई फाटे खोले दिए गए हैं और अब वहाँ पर कोई वृक्ष नहीं है।</p> <p>अतः आप मद्रास से अनुरोध है कि उपरोक्त व्यक्त के खिलाफ DPAA 1994 के तहत Notice जारी कर सख्त कार्रवाई करने की कृपा करें ताकि भविष्य में ऐसी कार्रवाई न कर सके।</p>

रिपोर्ट सूचनाार्थ एवं अग्रिम कार्यवाही हेतु प्रस्तुत है।

Sunil Bajaj  
30/12/2024

Mishra  
भवदीय

## निरीक्षण रिपोर्ट

आपको अवगत कराना है कि मैं निरीश डवस व सुनील दिनांक 10/02/2025  
को वृक्ष अपराध की मिली सूचना के अनुसार कोट्टीपुर गाँव फाउल वॉल्टन मार्ग (वृक्ष अपराध  
का स्थान) पर जाकर निरीक्षण किया, जिसका विवरण इस प्रकार है।

1	वृक्ष अपराध की सूचना का स्रोत	डायरी नं०/मो० नं०/- GHL ID नं०/E-Grievance-ID नं०- ईमेल-ID- PGMS/STF/RTI/LG-Listening Post No.- कार्यालय से मिली सूचना- गश्त का ब्यौरा किस संबंधित अधिकारी (RO/DRO) को सूचित किया- <u>गश्त के दौरान</u>
2	शिकायतकर्ता को मौके पर आने के लिए संपर्क किया गया कि नहीं?	
3	निरीक्षण अधिकारी का नाम	<u>निरीश डवस व सुनील</u>
4	निरीक्षण की तिथि	<u>10/02/2025</u>
5	निरीक्षण का समय	<u>2:20 Pm</u>
6	वृक्ष अपराध का स्थान	<u>कोट्टीपुर गाँव फाउल वॉल्टन मार्ग से सुल्तानपुर</u>
7	वृक्ष अपराध का स्थान किस बीट में आता है ?	<u>सुल्तानपुर</u>
8	क्या वृक्ष अपराध का स्थान वन भूमि है ?	आरक्षित वन (खसरा नं०, गाँव)- <u>खसरा नं० 234</u> संरक्षित वन-
9	क्या वृक्ष अपराध का स्थान डीमड वन भूमि है ?	
10	अपराध स्थान का भू-निर्देशांक	
11	वृक्ष अपराध का प्रकार	<u>20.51.5314 - 77.1974 72</u>
12	क्षतिग्रस्त वृक्षों की कुल संख्या एवं सूची (संलग्न)	<u>जस से जस उखास दिए गए</u> <u>03</u>
13	वृक्ष अपराध के स्थान पर बचे हुये वृक्षों की कुल संख्या एवं सूची (संलग्न)	<u>- 01</u>
14	क्या वृक्ष अपराध के स्थान पर कटी हुई लकड़ी मिली है ? यदि हाँ तो क्या आपने लकड़ी को जब्त किया है ?	<u>- 01</u> <u>TR</u> <u>13/2/22</u>
15	भू-निर्देशांक के साथ वृक्ष अपराध की रंगीन फोटो (संलग्न)	<u>संलग्न</u>



16	कथित/वृक्ष अपराधी का नाम व पता	कोट्टिनूर चामर हाउस मालिक
17	शिकायतकर्ता का नाम व पता (यदि उपलब्ध है)	—
18	गवाह का ब्यान (यदि उपलब्ध है)	—
19	क्या वृक्ष अपराध के स्थान पर नव-निर्माण का कार्य होने वाला है/ हो रहा है? यदि हाँ तो क्या पुलिस को लिखित में सूचित किया गया कि नहीं?	—
20	वृक्ष अपराध स्थान का पूरा विवरण	<p>भद्रादप</p> <p>अशोक-लक्ष्मी विषय पर आपको अवगत कराया है कि कोट्टिनूर चामर हाउस में पिछले एक साल से निर्माण कार्य चल रहा है जिस में समय-समय पर वृक्ष अपराध का रफा है जिसकी लिखित रिपोर्ट विभागीय कार्यालय को दी जा रही है। आज दिनांक 10/02/25 को जस्ट के दौरान देखा गया कि 03 वृक्ष और काट दिए गए हैं निरीक्षण के लिए अदर जाना चाहा तो मना कर दिया गया। हमने वादा से ही फोटो खींच कर लगाया दिया है।</p> <p>अतः आप भद्रादप से अवगत है कि इफ्त चामर हाउस मालिक के खिलाफ Notice जारी कर सख्त कार्यवाही करने की सूचना करे।</p>

रिपोर्ट सूचनाार्थ एवं अग्रिम कार्यवाही हेतु प्रस्तुत है।

10/02/2025

Sunil Bhatnagar  
10/02/2025  
भवदीय

**GOVERNMENT OF NCT OF DELHI**  
**OFFICE OF THE DY. CONSERVATOR OF FORESTS (SOUTH)**  
**NEAR DR. KARNI SINGH SHOOTING RANGE**  
**TUGHLAKABAD NEW DELHI -110044**  
Email Id- dcfsouth.delhi@gov.in

F. No. 349/TO(S)/TOC/2024-25/ 31-32

Dated 21/5/2025

To,  
The Station House Officer,  
Police Station, Mehrauli,  
New Delhi.

**Subject:** Lodging of FIR/Complaint under Section 8/24 of the Delhi Preservation of Trees Act, 1994 regarding illegal tree cutting.

Ref:- 1. F.No. 349/TO(S)/TOC/2024-25/7088-89 dated 22.11.2024  
2. F.No. 349/TO(S)/TOC/2024-25/7122-23 dated 26.11.2024

Sir,

With refrence to above mentioned subject and refrence letters it is mentioned that a complaint of alleged illegal damage/felling of trees at Kohinoor Farm, near Garden of Five Senses, Saidulajab, New Delhi was received. Subsequently forest officials tried do inspection of property but could not get into the property as they were intervned by the security staff of concerned property by asking authorization letter to enter in property. A complaint has also been received regarding alleged tree offence.

Further Forest officials with authorization letter by Tree Officer for entry in property, sought help from local police multiple times but no avail (which is evident from above mentioned refrence letters).

So in this you are requested to lodge an FIR immediately against owner of mentioned land punishable u/s 8/24 of the Delhi Preservation of Trees Act, 1994 and do submit investigation report.

Encl. as above.

  
**Range Officer**  
**South Forest Division**

Copy to;

1. The Deputy Commissioner of Police, South District, ayfair Gardens, Hauz Khas, New Delhi, Delhi-110016 for information and necessary action please.

  
**Range Officer**  
**South Forest Division**

o/e

OFFICE OF THE STATION HOUSE OFFICER, PS MEHRAULI, NEW DELHI.

Despatch No: 1602

Date: 15/06/25

MEMO NO. PS Mehrauli, No R/SHO-PS MEHRAULI, DATED:

NEW DELHI

DY no. 106-TC, dated 28.05.2025 P.S. Mehrauli, New Delhi.

To,

The Range Officer

South Forest Division

Office of DY. Conservator of Forest ( South )

Near Dr. Karni Singh Shooting Range

Tuglakabad, New Delhi – 110044.

**Subject: - Request to provide complete address details in F. No. 349/TO(S)/TOC/2024-25/31-32.**

Respected Sir,

It is submitted that an intimation to register FIR against illegal felling of trees at Kohinoor Farm, near Garden of Five Senses, Saidulajab, New Delhi was received vide reference no. F.No. 349/TO(S)/TOC/2024-25/31-32 dated 21/05/2025. (Copy enclosed ).

It is requested that kindly provide complete address details along with photograph and complaint copy as the address provided is incomplete.

Submitted Please.



Forwarded Please

Surya

SHO/mehrauli

*(Signature)*  
 (SI Sanjay Dahiya)  
 PS Mehrauli, New Delhi.

Date:

Ramesh R

TOC  
20/6/25

86/W  
ANNEXURE 11

GOVT. OF NCT OF DELHI  
OFFICE OF THE DY. CONSERVATOR OF FORESTS (SOUTH)  
NEAR DR. KARNI SINGH SHOOTING RANGE  
TUGHLAKABAD NEW DELHI -110044

F. No. F- 349 /TO(S)/TOC-/2024-25/ 46

Dated:- 08/07/2025

To,

The Station House Officer,  
Police Station, Mehrauli,  
New Delhi

Sub:- In the matter of illegal cutting of Trees at Kohinoor Farm, near Garden of Five Senses, Saidulajab, New Delhi.

Ref.- Dispatch No. 1600 dated 15.06.2025 P.S. Mehrauli, New Delhi.

Sir,

In reference to your communication dated 15.06.2025 regarding provide the information/documentation (under Delhi Preservation of Trees Act, 1994) in the matter of illegal cutting/damage of trees at Kohinoor Farm, near Garden of Five Senses, Saidulajab, New Delhi.

In this regard, it is informed that the offence site is located at Kohinoor Farm, Khasra No. 234, 235, 236, 237, 253, 286, and 316/274, Western Marg, Saidulajab, New Delhi (Latitude: 28.515723, Longitude:77.195942).

In this respect it is inform that the information/documentation of this case has enclosed herewith.

Encl: as above



Range Officer  
South Forest Division  
Tughalkabad, New Delhi-44

Range Forest Officer  
Asola Bhati Range  
Asola Bhati Wild life Sanctuary  
Tughalkabad New Delhi - 110044



Court Matter

GOVERNMENT OF NCT OF DELHI  
OFFICE OF THE DY. CONSERVATOR OF FORESTS (SOUTH)  
NEAR DR. KARNI SINGH SHOOTING RANGE  
TUGHLAKABAD NEW DELHI -110044  
Email Id- [dcfsouth.delhi@gov.in](mailto:dcfsouth.delhi@gov.in)

F. No. 349/TO(S)/TOC/2024-25/ S1

Dated 7/8/2025

To,

The Deputy Commissioner of Police,  
South District, ayfair Gardens, Hauz Khas,  
New Delhi-110016

**Subject:** Request for Joint Inspection Regarding Illegal Tree Cutting at Kohinoor Farm under DPTA, 1994.

**Ref:-** 1. F.No. 349/TO(S)/TOC/2024-25/31-32 dated 21.05.2025.

Sir,

With reference to above mentioned subject and reference letters it is mentioned that a complaint of alleged illegal damage/felling of trees at Kohinoor Farm, near Garden of Five Senses, Saidulajab, New Delhi was received.

Regarding this a communication vide above mentioned letter is already made.

So, you are requested to kindly direct the concerned officials to coordinate with our department for a **joint inspection** of the offence site as a matter is also pending in Hon'ble NGT regarding this. For this purpose, they may please contact Sh. Pawan, Forester (Mob. No. 9717387191) of this office for scheduling and facilitation of the inspection.

Encl. as above.

*Ramesh*

Range Officer  
South Forest Division

Range Forest Officer  
Asola Bhati Range  
Asola Bhati Wild life Sanctuary  
Tughlakabad New Delhi - 110044

dlc

Reminder-I

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI  
OFFICE OF THE DEPUTY CONSERVATOR OF FORESTS  
SOUTH FOREST DIVISION  
NEAR DR. KARNI SINGH SHOOTING RANGE  
TUGHLAKABAD, NEW DELHI – 110044

F. No. 349/TO(S)/TOC / 2024-25/ 3136

Dated: 20/8/25

To,

The Deputy Commissioner of Police,  
South Distric, Ayafair Gardens, Hauzkhas,  
New Delhi

Sub: Request for joint inspection regarding illegal cutting of trees at Kohinoor Farm,  
Saidulajab, New Delhi .

Ref.:- letter issued vide F. No. 349/TO(S)/2024-25/51 dated 07.08.2025

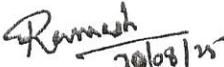
It is stated that instances of illegal cutting of trees at Kohinoor Farm, near Garden of Five Senses, Saidulajab, New Delhi were found. In this connection, a letter was already communicated on 07.08.2025 (cited above) to the concerned officials, requesting coordination with this department for a joint inspection of the offence site.

However, till date no information/report has been received in this regard.

So, you are therefore requested to kindly direct the concerned officials to coordinate with this department for conducting a joint inspection of the offence site, as the matter is also pending before the Hon'ble National Green Tribunal. For this purpose, the officials may please contact **Sh. Pawan, Forester (Mob. 9717387191)** of this office for scheduling and facilitating the inspection.

This issues with the approval of the Tree Officer (South).

Encl.:- As above.

  
Range Forest Officer  
(South Forest Division)



GOVERNMENT OF NCT OF DELHI  
OFFICE OF THE DY. CONSERVATOR OF FORESTS (SOUTH)  
NEAR DR. KARNI SINGH SHOOTING RANGE  
TUGHLAKABAD NEW DELHI -110044

F - 349/TO(S)/TOC/2024-25 / 3250-54

Dated 23/08/25

NOTICE UNDER THE DELHI PRESERVATION OF TREES ACT, 1994

Whereas, a telephonic complaint was received regarding the alleged tree offence committed at Kohinoor Farm, Saidulajbad, New Delhi without permission, which is a violation under the Delhi Preservation of Trees Act, 1994.

Whereas, a notice under Section 31 of DPTA, 1994 was issued on 25.10.2024 to appear before the Tree officer but none appeared and subsequently on 22.11.2024 & 26.11.2024, inspection order (s) were issued under section 31 of the Delhi Preservation of Trees Act, 1994 to carry out inspection in the said premises by constituting a team comprising of One Forester & 04 number of Forest Guards, wherein the entry was restricted by stating that the alleged site is a private land.

Whereas, the matter titled as "Sachin Thakur Vs Department of Forest & Wildlife" Original Application No. 256/2025 is pending before the Hon'ble National Green Tribunal.

Now, therefore, I, the **Tree Officer (South)**, duly empowered u/s 31(d) of the Delhi Preservation of Trees Act, 1994 to hold enquiries into offence under the Act and in the course of such inquiry to receive and record evidence, hereby constitutes a team under the leadership of Md. Tajjudin Khan to inquire into the matter, ascertaining factual position on ground and the extent of the offence committed. The details of the team members are as below:-

Sr. No	Name	Designation
1.	Md. Tajjudin Khan	DRO
2.	Sunil Balyan	Forest Guard
3.	Nitish Dabas	Forest Guard
4.	Ram Singh Saini	Forest Guard
5.	Dheeraj Huda	Forest Guard

*J* 21/08/2025  
Tree Officer/ Dy. Conservator of Forest (South)  
Tughlakabad, New Delhi

**GOVERNMENT OF NCT OF DELHI**  
**DEPARTMENT OF FORESTS & WILDLIFE**  
**OFFICE OF DEPUTY CONSERVATOR OF FORESTS(SOUTH)**  
**NEAR DR. KARNI SINGH SHOOTING RANGE**  
**TUGHLAKABAD, NEW DELHI- 110044.**

Dated: 08/03/24

F. No. 24/DCF(S)/Land/Saidulajab/2022-23/15629-34

**RESTRAINTMENT ORDER**

As per notification no. F.10 (42)-I/PA/DCF/93/2012-17(I) dated 24.05.1994, latest affidavit filed by Revenue Department on 05.04.2019 before Hon'ble NGT in the OA no. 58/2013 in the case of Sonya Ghosh, Khasra no. 237 in village Saidulajab is notified ridge land under South Forest Division.

Being a part of Southern Ridge all the encroachers are directed to vacate this land and not to do any type of non-forest activity including construction work.

The violators will be strictly prosecuted under Forest Conservation Act, 1980 and Indian Forest Act, 1927.

*[Signature]*  
 08/03/2024  
 Range Officer  
 South Forest Division

To,  
 All encroachers in Khasra no.237  
 Village- Saidulajab

Copy to:

1. The Deputy Commissioner of Police (South), Office of the Deputy Commissioner of Police (South), Mayfair garden, HauzKhas, New Delhi- 110016, for kind information.
2. The Deputy Conservator of Forests (P&M), Department of Forests and Wildlife, GNCTD, 2<sup>nd</sup> Floor, A -Block, VikasBhawan, I.P. Estate, New Delhi-110002, for kind information.
3. The Sub-Divisional Magistrate, Saket, South District, MB Road Saket, New Delhi- 110017, for kind information.
4. The DCF South.
5. The Station House Officer, Police Station- Mehrauli for kind information and necessary action.
6. DRO (South), for kind information and necessary action.

*[Signature]*  
 08/03/2024  
 Range Officer  
 South Forest Division

कार्यालय बीट सेदुलाजाब  
साउथ रेंज, दक्षिणी वन प्रभाग,  
वन एवं वन्य जीव विभाग, दिल्ली सरकार, नई दिल्ली - 110030

सेवा में,

दिनांक 26/08/2025

श्रीमान वन रेंज अधिकारी जी,  
साउथ रेंज, नई दिल्ली

विषय : सेदुलाजाब वन क्षेत्र में कोहिनूर फार्म हाउस की निरीक्षण रिपोर्ट के संबंध में।

Ref : f.349/TO(s)/TOC/2024-25/3250-54, dated 23/08/2025.

महोदय,

उपरोक्त के संबंध में आपको अवगत कर है कि आज दिनांक 26/08/2025 को कोहिनूर फार्म हाउस के निरीक्षण के लिये, कार्यालय के आदेशानुसार श्रीमान उप वन रेंज अधिकारी, श्री ताजउद्दीन जी, वन रक्षक श्री सुनील कुमार, श्री नीतीश डबास, श्री राम सिंह सैनी व श्री धीरज हुड्डा समय 12:40 pm पर कोहिनूर फार्म हाउस में पहुँचे और वहाँ पर मौके का निरीक्षण किया, निरीक्षण के दौरान पाया गया कि कोहिनूर फार्म हाउस के अंदर खसरा न0 232, 233, 234, 237 व 238 के अंतर्गत आते हैं, इनमे से खसरा न0 237 व 238 विभागीय KML, मानचित्र व ऐफिडेविट के अनुसार रिज वन भूमि का भाग है परंतु STF रिपोर्ट में नहीं दर्शाया गया है, खसरा न0 234 STF रिपोर्ट, विभागीय मानचित्र व विभागीय KML फाईल के अनुसार रिज वन भूमि का भाग है जिसका लगभग 35 से 40 गज भूमि कोहिनूर फार्म हाउस के अंदर आती है जबकि खसरा न0 232 व 233 प्राइवेट भूमि है।

निरीक्षण के दौरान पाया गया कि कोहिनूर फार्म हाउस के अंदर 05 बिल्डिंग का निर्माण कार्य पूर्ण हो चुका है व एक जगह पर कार्य चल रहा है जिस जगह पर कार्य चल रहा है उस जगह पर 22/08/2025 को Re-Strainment ऑर्डर लगाया गया था इसके पश्चात भी निर्माण कार्य नहीं रोका गया है, और आज मौके पर देखा गया कि 01 वृक्ष जो Re-Strainment ऑर्डर लगाते समय हरा सुरक्षित खड़ा था वह आज दिनांक 26/08/2025 को अवैध रूप से हटा दिया गया है जिसकी जड़े निरीक्षण के दौरान पाई गई।

महोदय, कोहिनूर फार्म हाउस के अंदर अब 29 वृक्ष ही बचे हैं जबकि पुराने फोटो, विडिओ व गूगल अर्थ से देखने पर लगभग 140 वृक्ष थे जिनमे से 111 वृक्षों को काटकर वहाँ पर बिल्डिंग बन चुकी है जिसकी पिछली डेढ़ साल से लगातार समय समय पर शिकायत प्रभागीय कार्यालय को दी गई है, कोहिनूर फार्म हाउस के Geo-Coordinates इस प्रकार है:

1. 28.514832  
77.197071

2. 28.515035  
77.196660



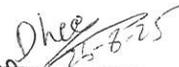
3. 28.515140 77.196308	4. 28.515276 77.196077
28.515298 77.197021	28.515440 77.197066
28.515677 77.196681	28.515785 77.196177

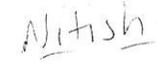
अतः महोदय जी से उक्त विषय के संबंध में अनुरोध है कि कोहिनूर फार्म हाउस में बिना अनुमति के काफी समय से वृक्ष अपराध किया जा रहा है, जिसके अंतर्गत DPTA 1994 व FCA का उल्लंघन किया गया है।

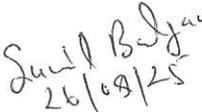
इसलिए उक्त कोहिनूर फार्म हाउस को DPTA 1994 व FCA के तहत नोटिस जारी करने की कृपा करे।

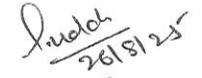
निरीक्षण रिपोर्ट प्रस्तुत है।

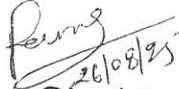
- संलग्न: 1. मौके के पुराने व नए GPS फ़ोटो।  
2. STF रिपोर्ट, ऐफिडेविट, KML फाईल व मानचित्र की प्रति।

  
धरम सिंह हुड्डा  
वन रक्षक

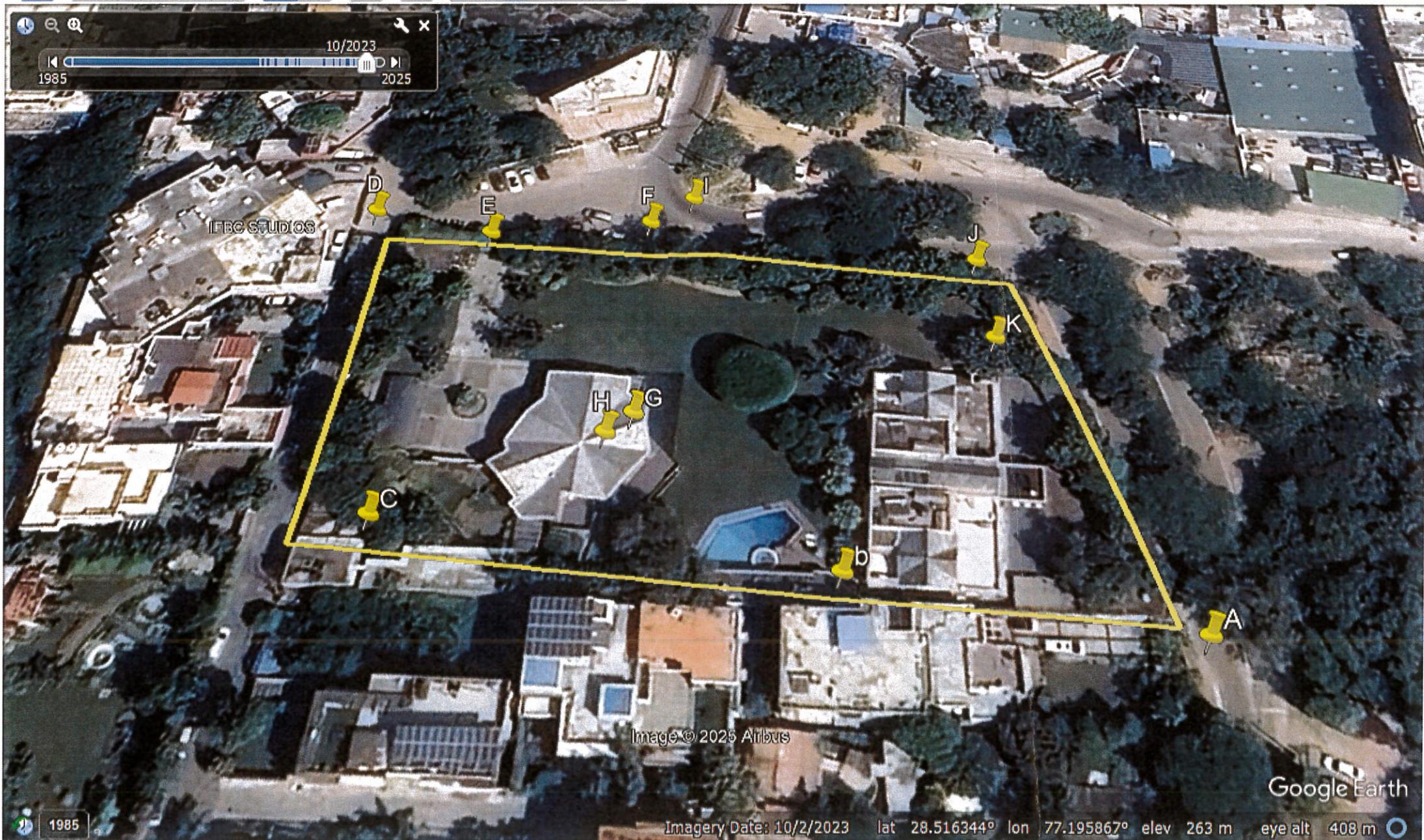
  
नीतीश डबास  
वन रक्षक

  
सुनील कुमार  
वन रक्षक

भवदीय  
  
ताजउददीन  
उप वन रेंज अधिकारी  
साउथ रेंज

  
राम सिंह सैनी  
वन रक्षक







**GOVERNMENT OF NCT OF DELHI  
OFFICE OF THE DY. CONSERVATOR OF FORESTS (SOUTH)  
NEAR DR. KARNI SINGH SHOOTING RANGE  
TUGHLAKABAD NEW DELHI -110044**

F - 349/TO(S)/TOC/2024-25/4978

Dated 06/11/25

**NOTICE UNDER THE DELHI PRESERVATION OF TREES ACT, 1994**

Whereas, a complaint was received regarding the alleged tree offence committed at Kohinoor Farm, near Garden of Five Senses, Saidulajab, New Delhi, without obtaining prior permission, which is a violation under the **Delhi Preservation of Trees Act, 1994**.

And whereas, the site of alleged tree offence was inspected by the officials of the South Forest Division, Department of Forests and Wildlife, GNCTD on 11.10.2025, 30.12.2024, 10.02.2025, 07.08.2025, 18.08.2025 & 26.08.2025, and illegal cutting/damage of trees in the said property/area have been reported.

And whereas, a notice under Section 31 of the Delhi Preservation of Trees Act, 1994, was issued directing to appear before the Tree Officer (South) on 06.11.2024 to ascertain the factual position regarding the alleged offence. However, none appeared during the course of inquiry proceeding.

And whereas, a matter titled as Sachin Thakur Vs Department of Forest & Wildlife in O.A. No. 256/2025, is pending before the Hon'ble National Green Tribunal and the matter is fixed for hearing on 20.11.2025.

And whereas, the statement/attendance of the person (s) addressed in this notice are required to find out the factual position and to determine the extent of offence according to its merit.

Now, therefore, you are directed to appear before the **Tree Officer (South)**, as empowered u/s 31 of the Delhi Preservation of Trees Act, 1994 on 10/11/25 at 11:00 am in the office of the Dy. Conservator of Forests cum Tree Officer, South Forest Division, Near Shooting Range, Tughalkabad, New Delhi-110044, failing which, the said matter will be heard and determined *ex-parte*.

  
**Tree Officer/ Dy. Conservator of Forest (South)**  
**Tughlakabad, New Delhi**

To,

The Owner,  
Kohinoor Farm,  
near Garden of Five Senses,  
Saidulajab, New Delhi

**Please Note:-** 1. Carry a copy of valid ID proof while coming for the hearing.  
2. Authorization letter is mandatory if the addressee of this notice is not attending the hearing himself/herself.

सेवा में,

श्रीमान उप वन संरक्षक (द०)

तुगलकाबाद, नई दिल्ली

विषय : सेदुलाजाब क्षेत्र कोहिनूर फार्म हाउस की निरीक्षण रिपोर्ट के संबंध में।

Ref: F.349/TO(s)/TOC/2024-25

दिनांक 11/11/2025

महोदय,

आज दिनांक 11/11/2025 को वृक्षाधिकारी (द०) के आदेशानुसार कोहिनूर फार्म सेदुलाजाब क्षेत्र, नई दिल्ली का मौके पर जाकर निरीक्षण किया, निरीक्षण के दौरान वन विभाग की तरफ से श्री छेदीलाल शर्मा (वनपाल), श्री सुभाष चंद्रा, (वन रक्षक) व श्री सन्नी (वन रक्षक) तथा कोहिनूर फार्म की तरफ से श्री नवीन गोयल (9811011610) मौजूद रहे,

जैसा कि निरीक्षण के दौरान पाया गया कि कोहिनूर फार्म सेदुलाजाब क्षेत्र नई दिल्ली को 09 भागों में बाँटा गया है इनमें से कुछ भाग में निर्माण कार्य चल रहा है तथा कुछ भाग निरीक्षण के दौरान खाली पाया गया, जिसमें बॉउन्ड्री के साथ साथ कुछ वृक्षों को खड़ा पाया गया जिसका विवरण इस प्रकार है:-

क्र०स०	वृक्षों का नाम	विवरण
1	जामुन	निरीक्षण के दौरान सभी वृक्ष पूर्णतः स्वस्थ एवं हरे पाए गए।
2	जामुन	
3	फाइकस	
4	फाइकस	
5	फाइकस	
6	फाइकस	
7	फाइकस	
8	फाइकस	
9	फाइकस	
10	सिल्वर ओक	
11	सिल्वर ओक	
12	पाल्म	
13	पाल्म	
14	पाल्म	
15	पाल्म	निरीक्षण के दौरान सभी वृक्ष पूर्णतः स्वस्थ एवं हरे पाए गए।



Handwritten signature and initials: "Jitendra" and "Roc (99)"

16	पाल्म	निरीक्षण के दौरान सभी वृक्ष पूर्णतः स्वस्थ एवं हरे पाए गए ।
17	पाल्म	
18	पाल्म	
19	पाल्म	
20	पाल्म	
21	पाल्म	
22	केजुरीना	
23	केजुरीना	
24	केजुरीना	
25	केजुरीना	
26	केजुरीना	निरीक्षण के दौरान सभी वृक्ष पूर्णतः स्वस्थ एवं हरे पाए गए ।
27	अशोक	
28	अशोक	
29	अशोक	
30	अशोक	
31	अशोक	
32	अशोक	
33	अशोक	
34	अशोक	
35	अशोक	
36	पाल्म	निरीक्षण के दौरान सभी वृक्ष पूर्णतः स्वस्थ एवं हरे पाए गए ।
37	शहतूत	
38	फाइकस	
39	फाइकस	निरीक्षण के दौरान सभी वृक्ष पूर्णतः स्वस्थ एवं हरे पाए गए ।
40	फाइकस	
41	फाइकस	
42	फाइकस	निरीक्षण के दौरान सभी वृक्ष पूर्णतः स्वस्थ एवं हरे पाए गए ।

43	फाइकस	निरीक्षण के दौरान सभी वृक्ष पूर्णतः स्वस्थ एवं हरे पाए गए ।
44	सिल्वर ओक	
45	सिल्वर ओक	
46	सिल्वर ओक	
47	सिल्वर ओक	
48	सेमल	
49	सेमल	
50	सेमल	
51	नीम	

जैसा कि उपरोक्त शारणी में दर्शाए गए सभी वृक्ष कोहिनूर फार्म की दीवारों के साथ खड़े हैं, जिनका रंगीन फोटो Gps Coordinates सहित निरीक्षण रिपोर्ट के साथ संलग्न है, आज दिनांक 11/11/2025 को निरीक्षण के दौरान देखा गया कि इस फार्म के अंदर किसी भी पेड़ का तना व जड़ सबूत के तौर पर मौके पर नहीं दिखाई दिया गया, परंतु कोहिनूर फार्म की पहले भी समय समय पर वृक्ष अपराध का निरीक्षण कराया जाता रहा है, उन वृक्ष अपराध की निरीक्षण रिपोर्ट का भी अवलोकन किया जा सकता है व इसका Google Earth Imagery द्वारा ही वृक्ष अपराध का पता लगाया जा सकता है ।

जैसा कि निरीक्षण के दौरान पाया गया कि कोहिनूर फार्म के खसरा न0 वन भूमि के साथ लगे हुए हैं । अतः आप महोदय से अनुरोध है कि कोहिनूर फार्म के खसरा न0 की Land Cell से जाँच कराई जा सकती है कि यह फार्म वन भूमि का भाग है या नहीं, कोहिनूर फार्म के चारों किनारों के लिये गए Geo-Coordinates इस प्रकार हैं:-

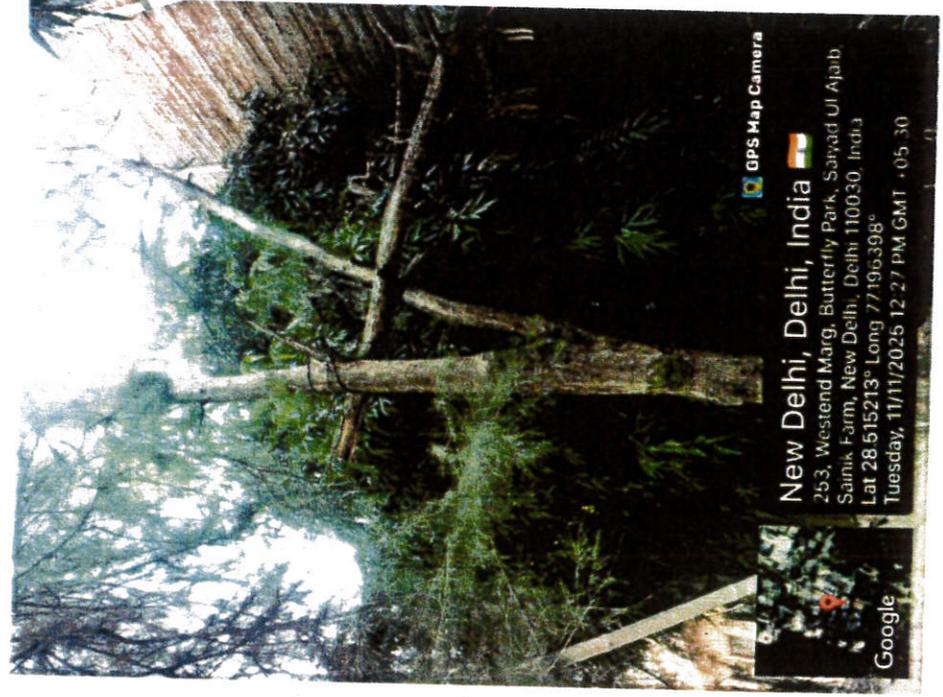
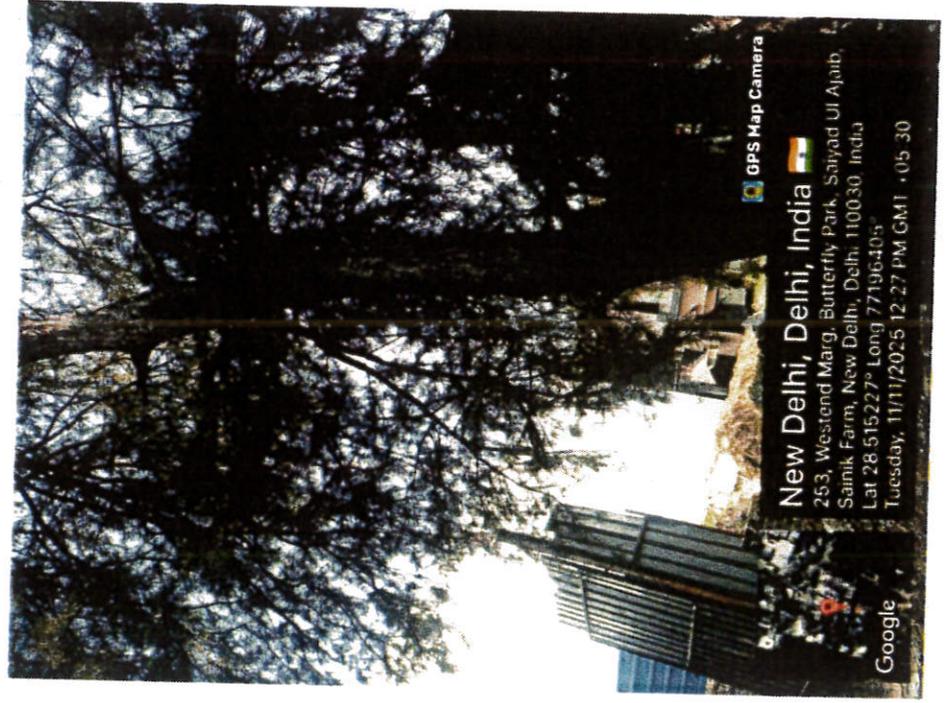
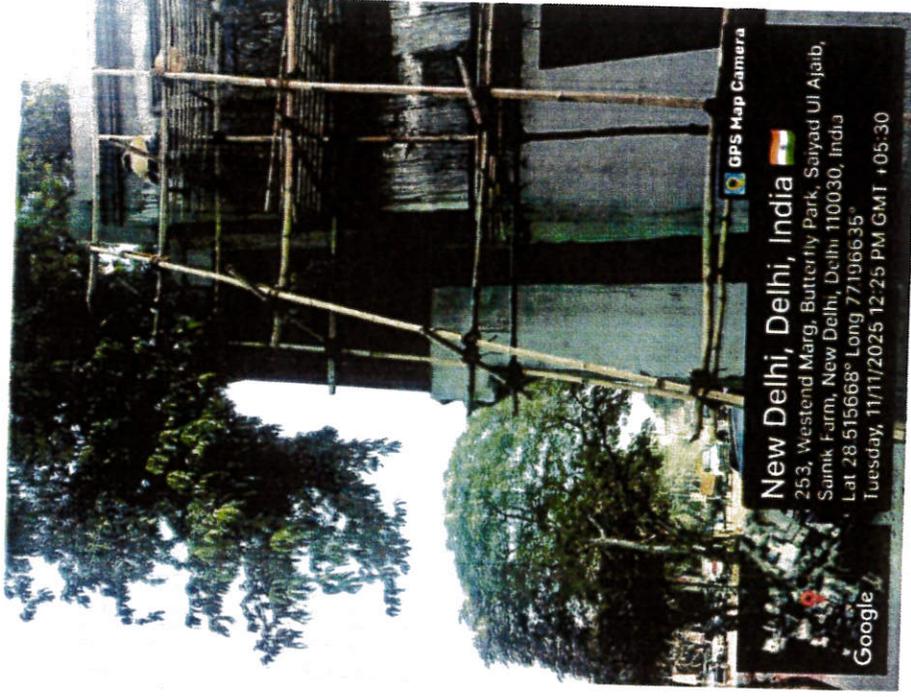
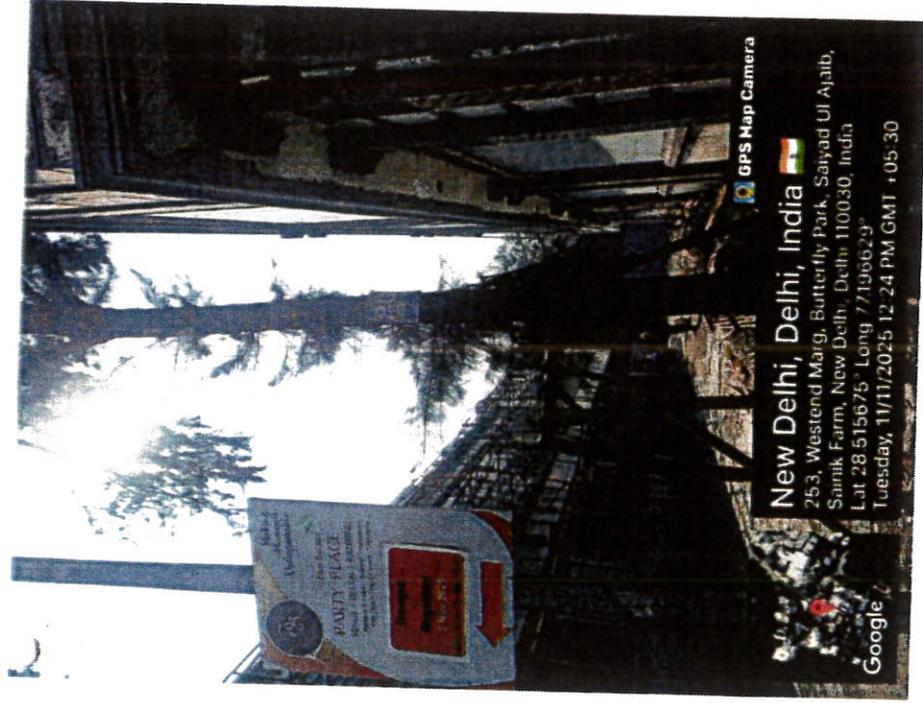
क्र0 स0	अक्षश	देशांतर
1	28.515577	77.196008
2	28.515629	77.196043
3	28.515554	77.197087
4	28.514844	77.196938

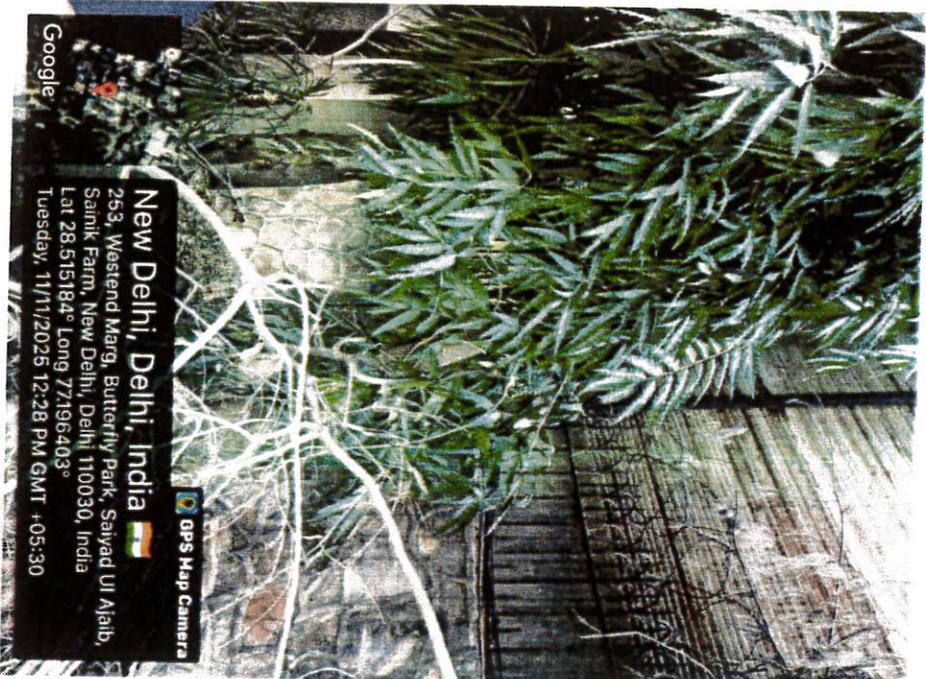
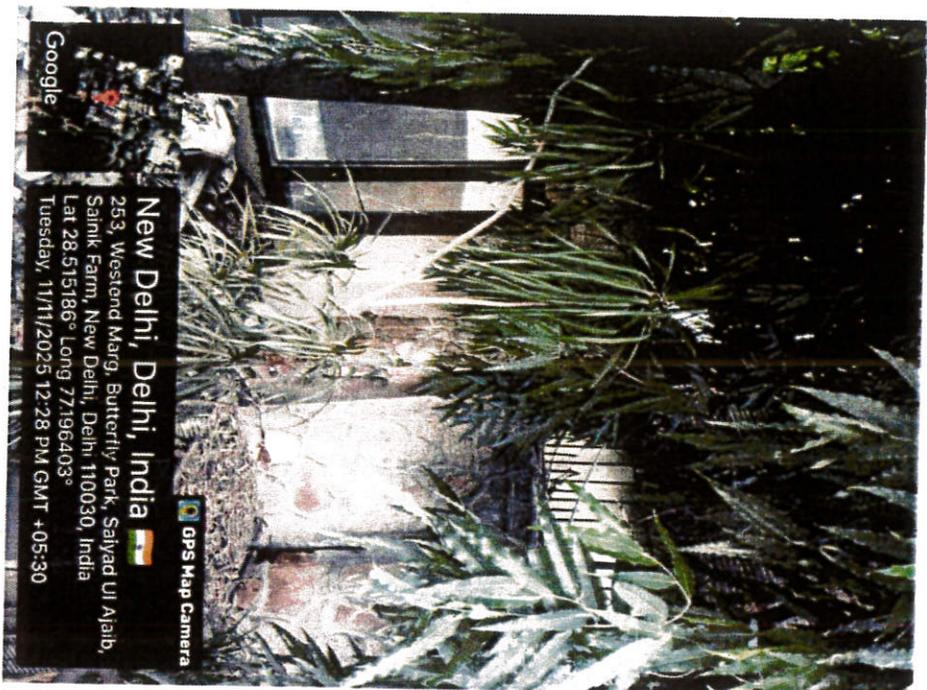
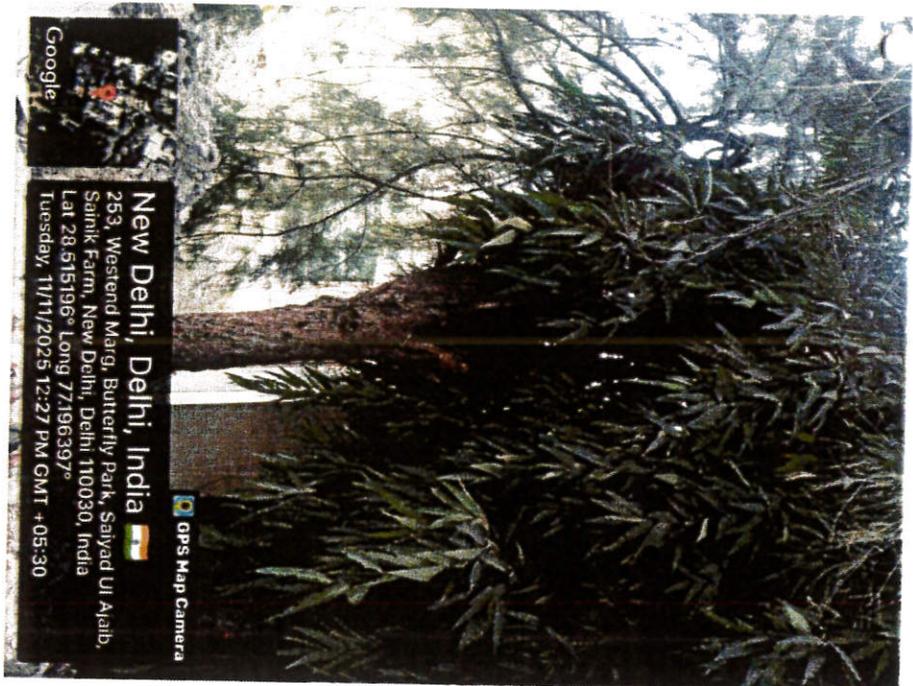
अतः महोदय के आदेशानुसार कोहिनूर फार्म का निरीक्षण कर लिया गया है, जिसकी रिपोर्ट सूचनार्थ एवं अग्रिम कार्यवाही हेतु प्रस्तुत है।

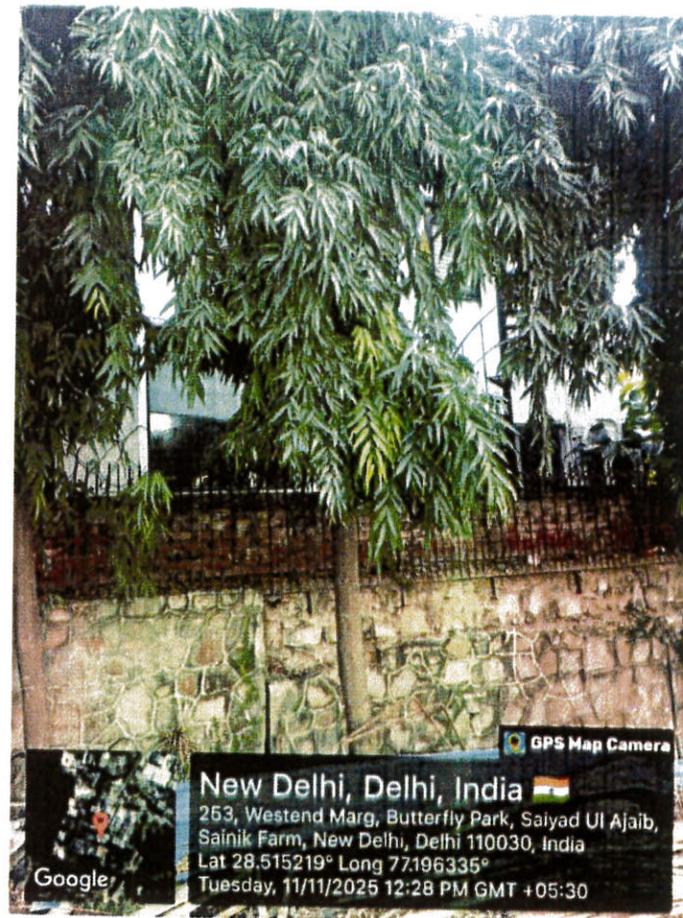
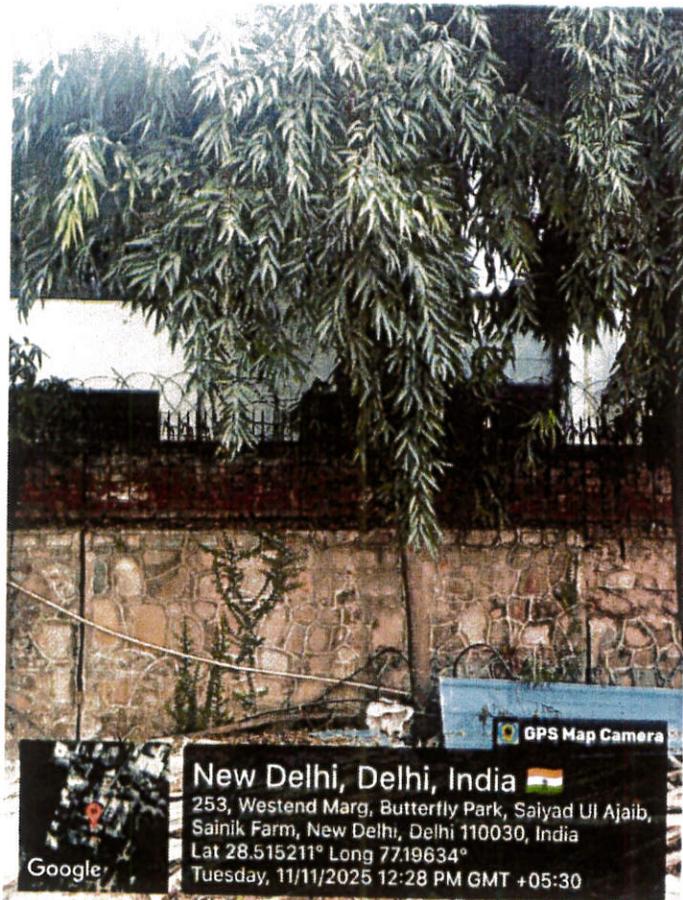
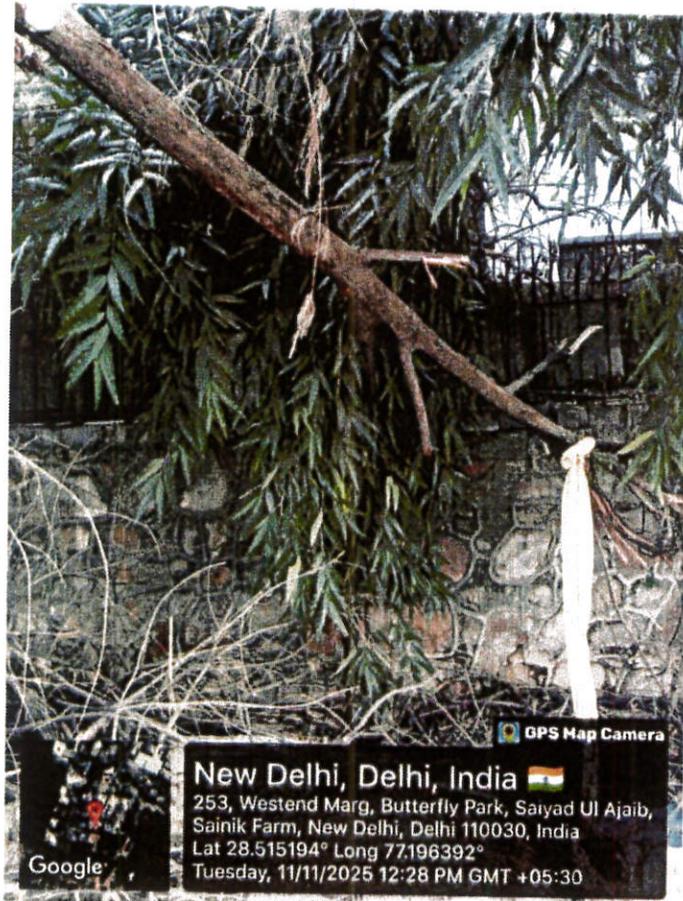
  
छेदीलाल शर्मा  
वनपाल

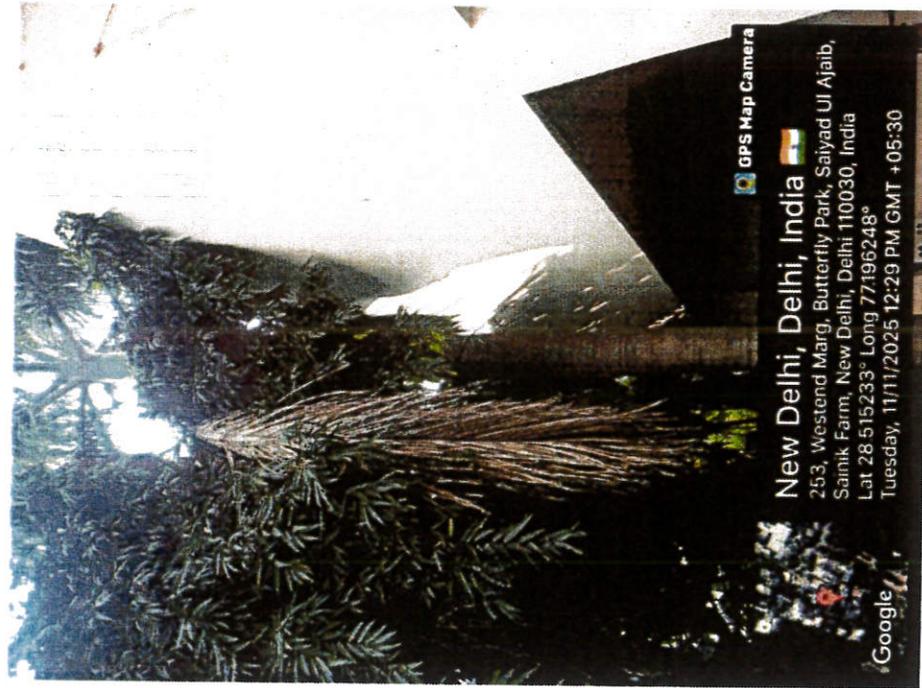
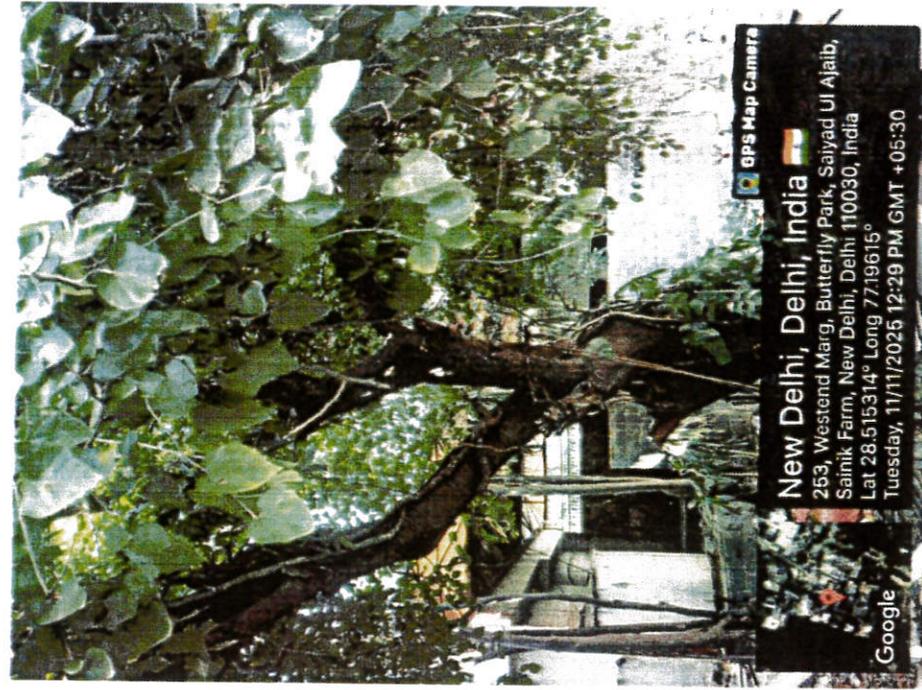
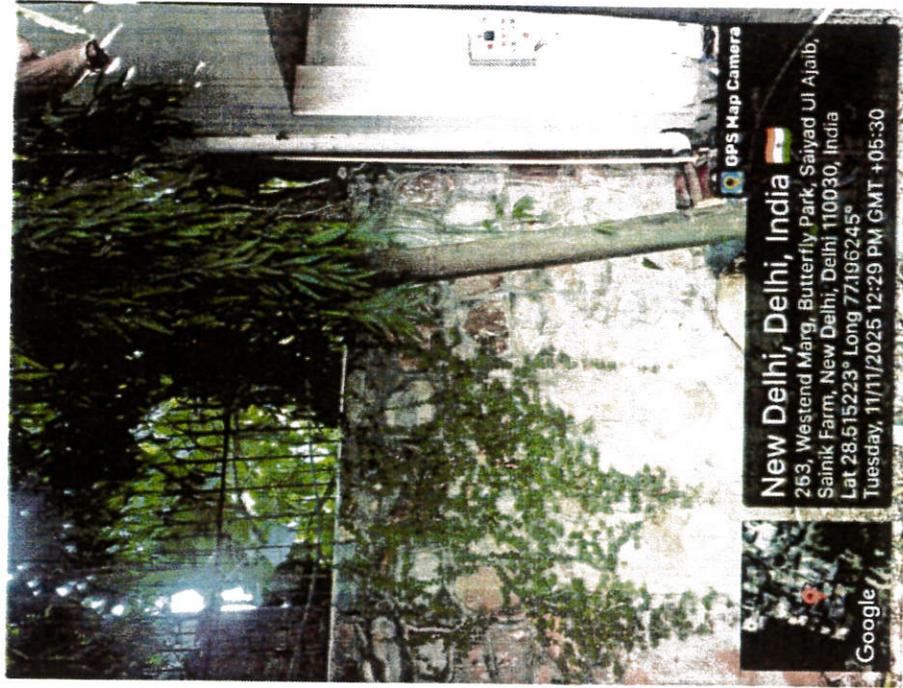
  
सन्नी  
वन रक्षक  
सेदुलाजाब

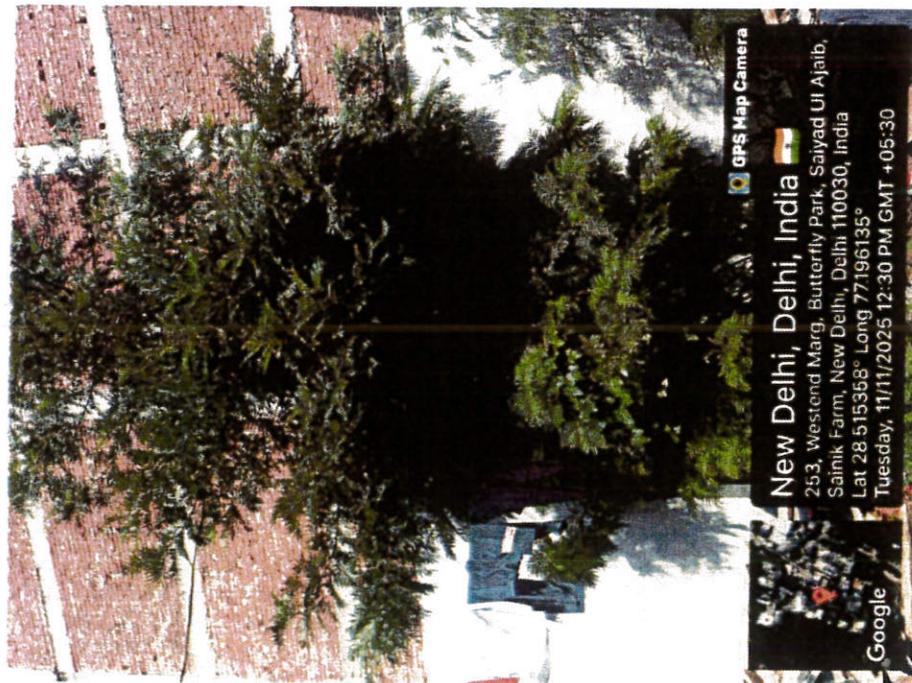
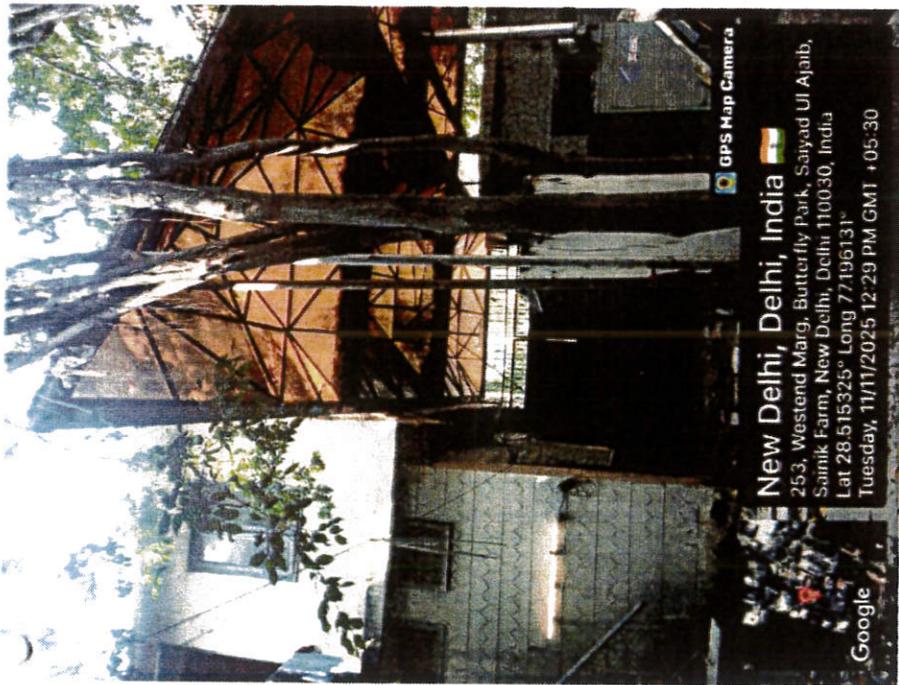
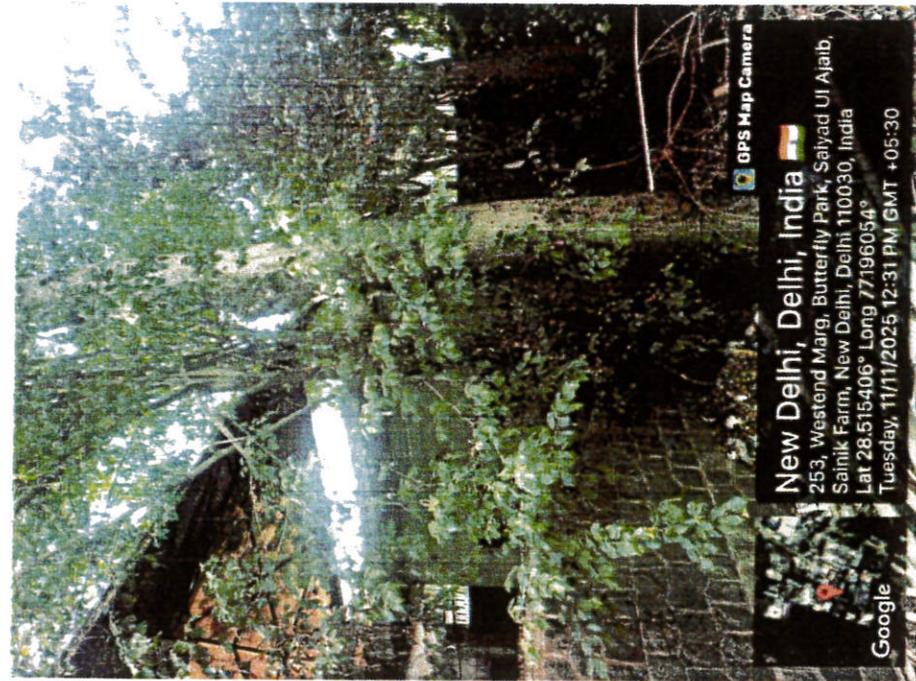
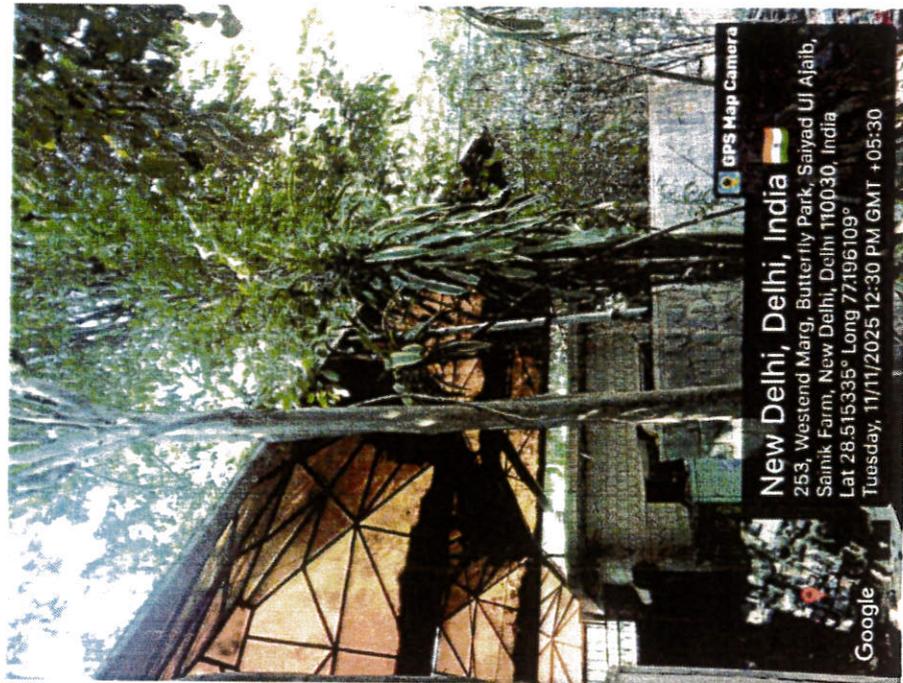
भवदीय  
  
सुभाष चंद्रा  
वन रक्षक  
सेदुलाजाब

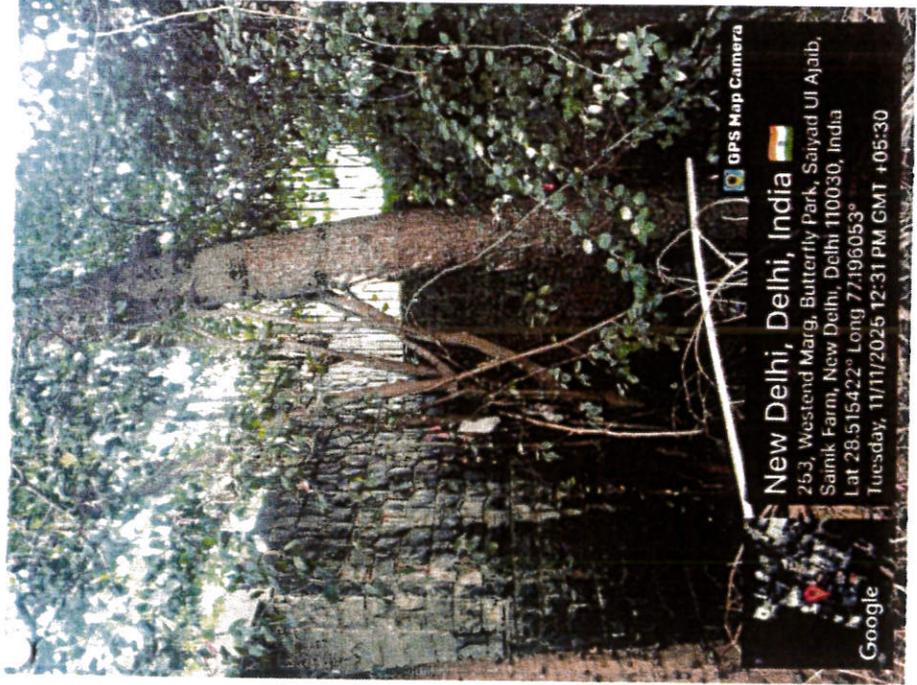
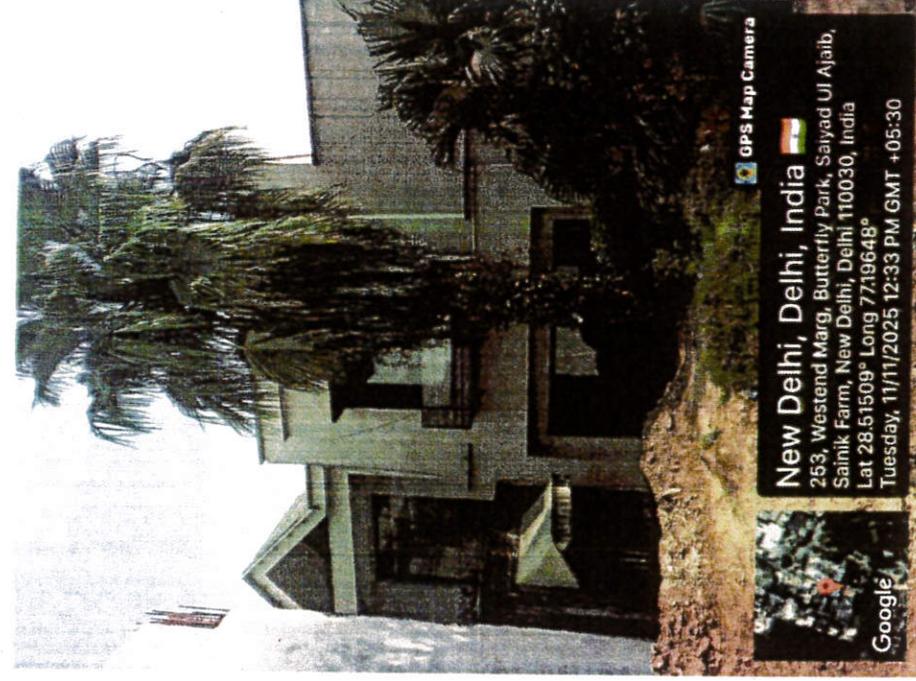
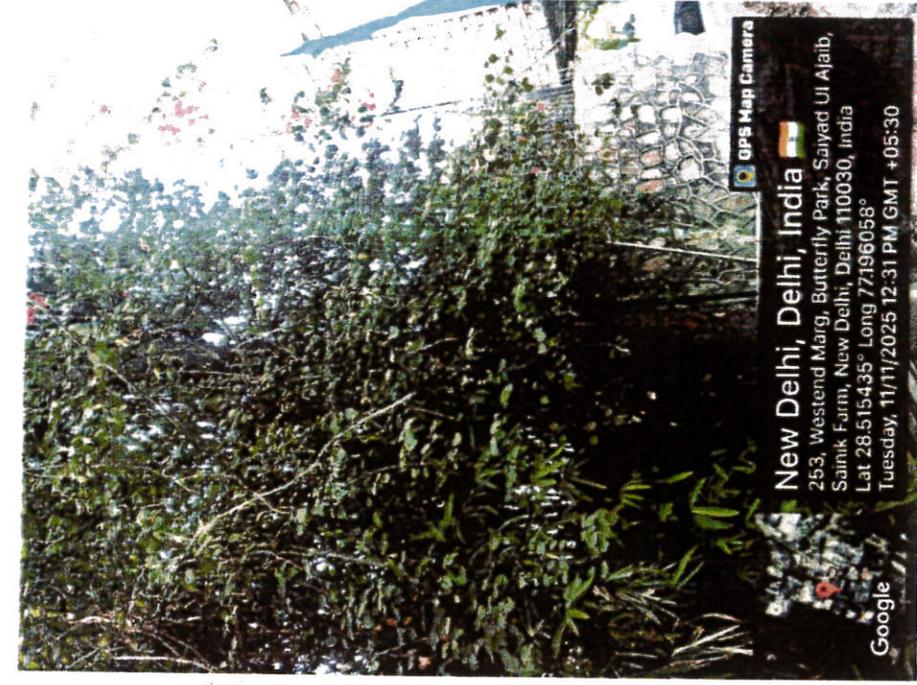


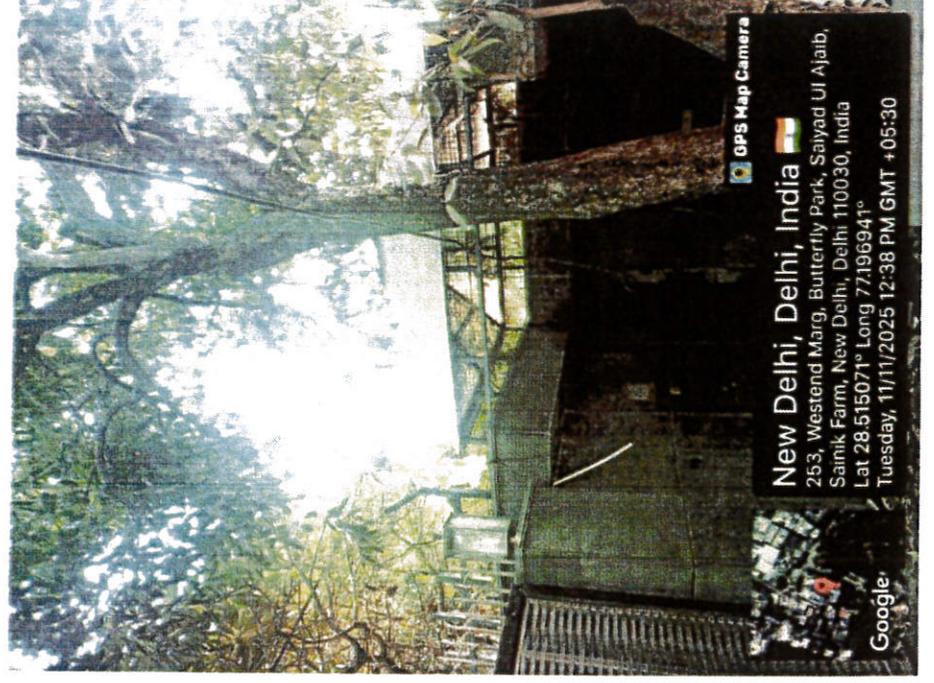
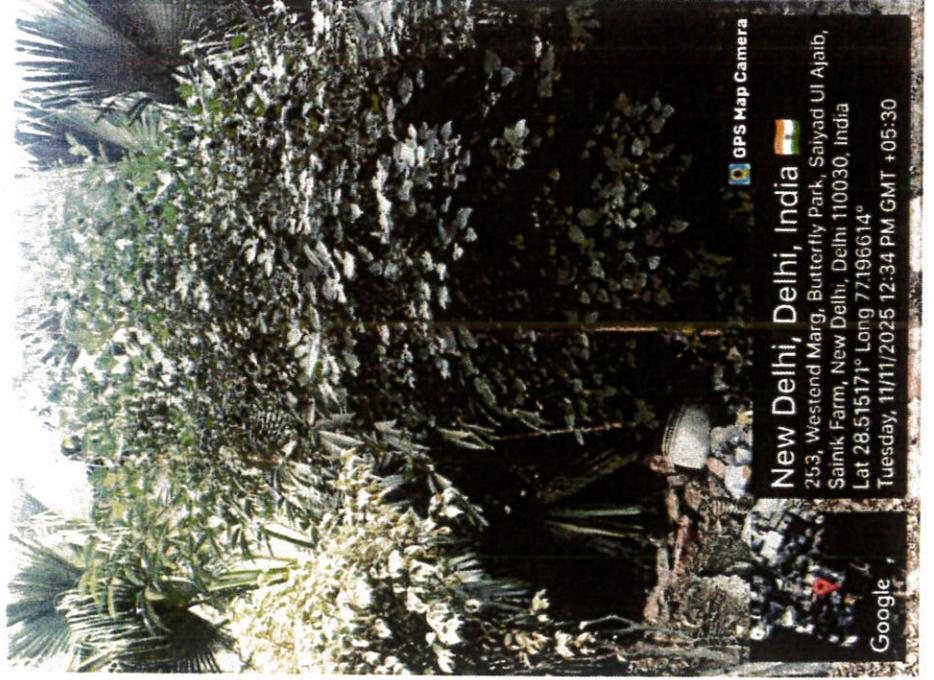
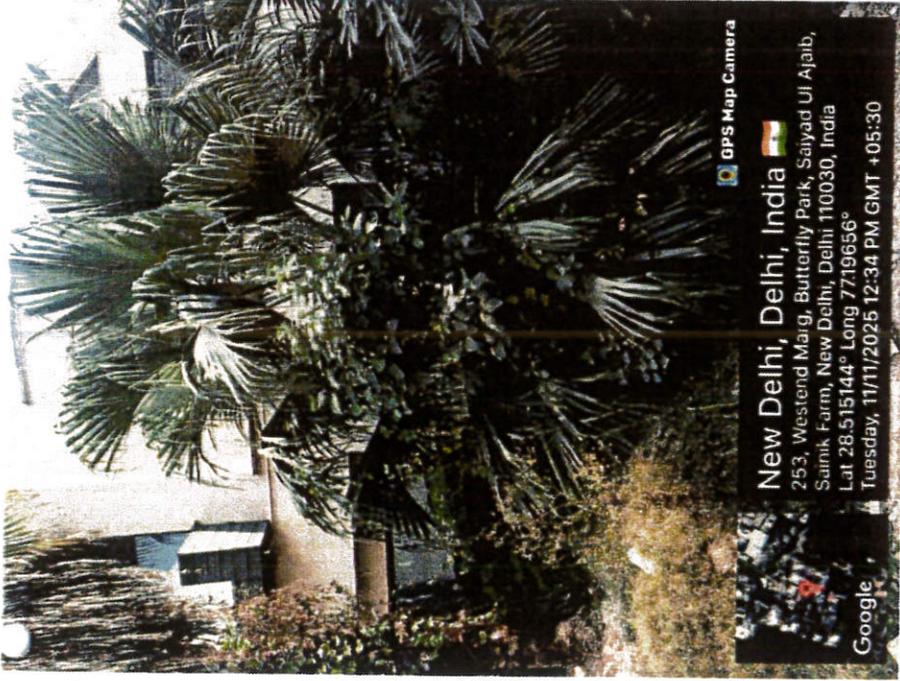


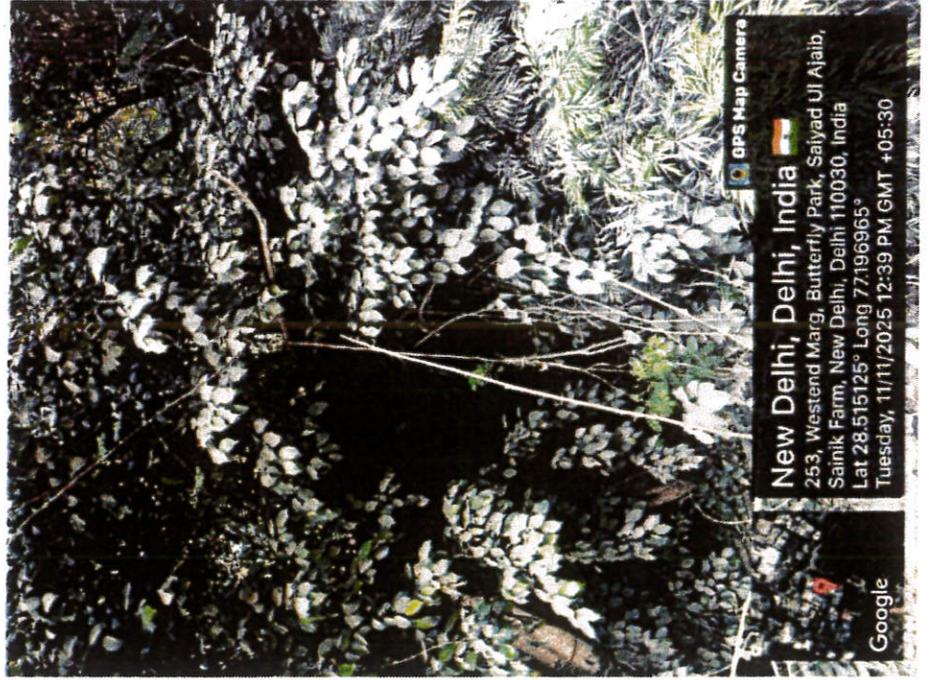
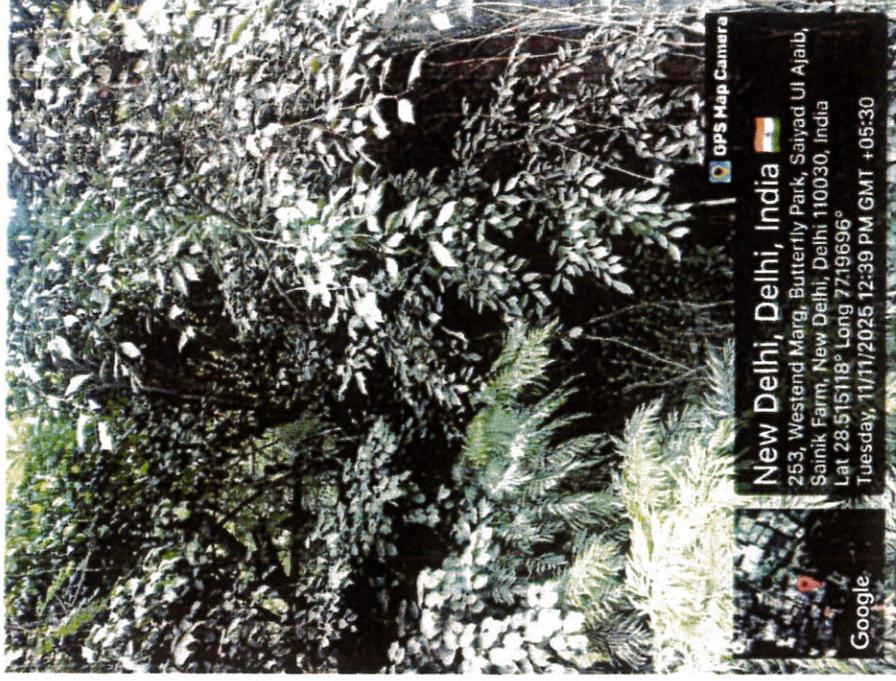


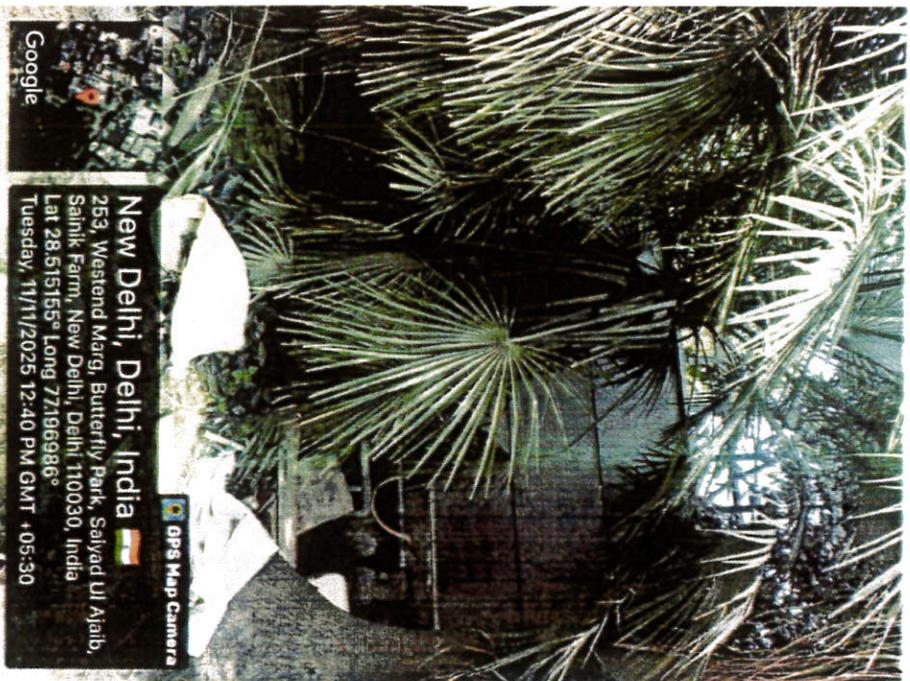
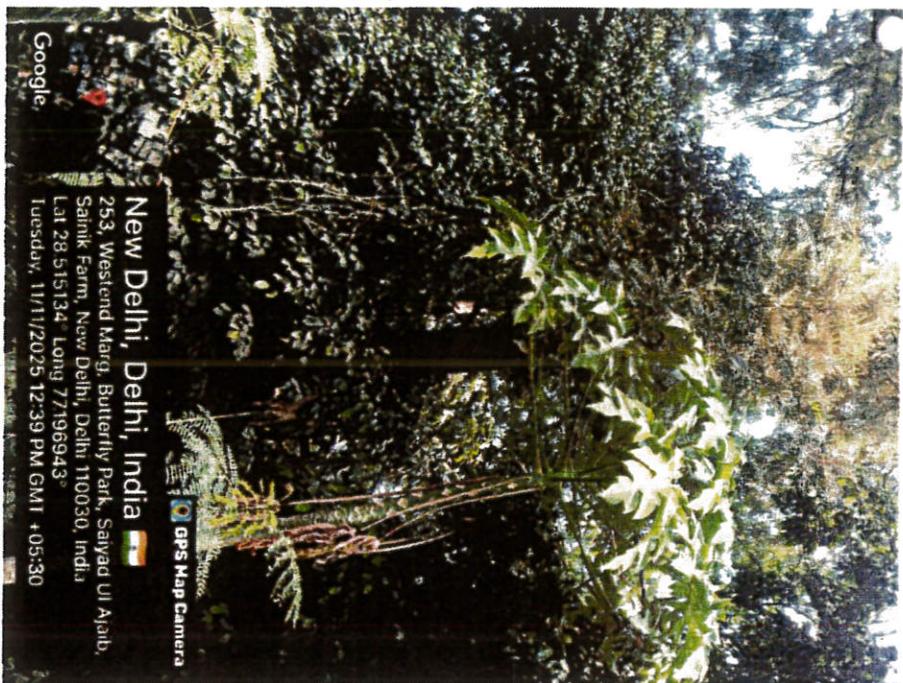


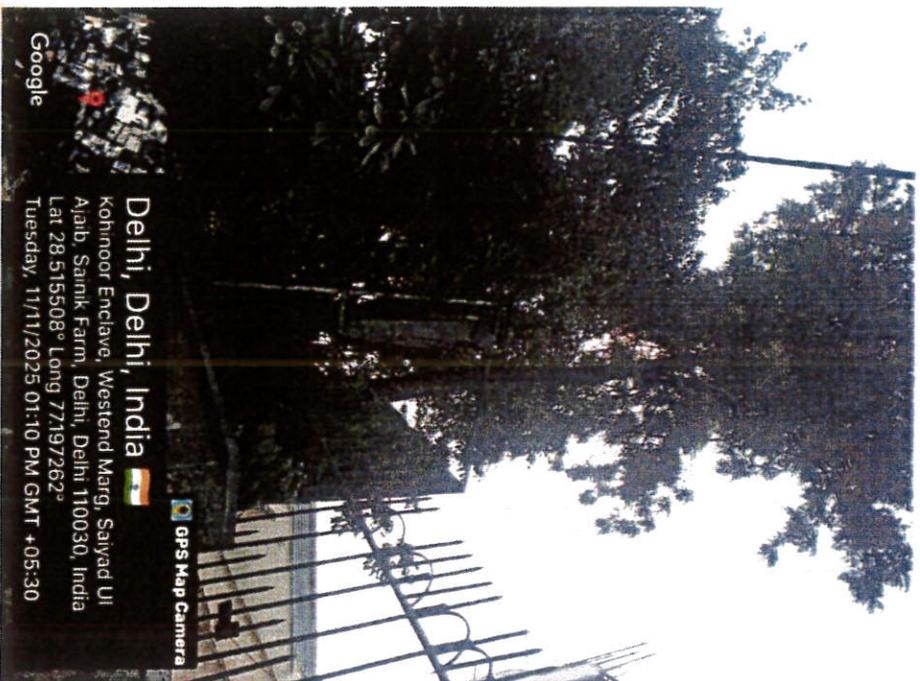












Date: 11<sup>th</sup> Nov 2025

To  
Dy. CONSERVATOR OF FORESTS (South)

Subject: Representation regarding Kohinoor Enclave (Khasra No. 223)

Respected Sir,

This is to inform you that I am the owner of Kohinoor Enclave (Khasra No. 223), Saidulajab, New Delhi. My Kathi is more than 30 years old. Total Measurment Area is 1500 Sq Yards.

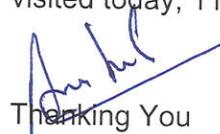
I received one notice from the Forest Department on 6/11/25 regarding the cutting of Trees & Personal hearing notice no. 10/11/25.

I authorise Mr. Kul Gaurav Sharma (9911509999) to represent this matter.

Although I came to know from local sources that some Junior staff dragged my property into this case, because the initial complaint was of a different Khasra No. And then they added my property.

I allowed your team today to visit my property & showed them that no tree is being damaged or harmed in any manner in my premises, particularly in khasra no 233, all the trees are in the same places. Also, there is nothing called "Kohinoor Farm", this entire area is under "Kohinoor Enclave", including my house. Kohinoor Enclave colony was registered in 2008 in the Delhi Government. And It registration number is 1446.

So, I Request You to kindly review all the facts and take the report from the local team who visited today, 11-11-2025 and remove my property from this particular case.

  
Thanking You

Yours truly

Anshul Sharma (Khasara No. 223)

11/11/25

- ① I Shall give my Property papers (if Required) to proof my Statement. Or else you can check Revenue Record.
- ② My House is just 1500 Sq yard & Entire Kohinoor Enclave is 12-15 Acres.
- ③ I have No-objection, ~~Any~~ Any Office can visit my Premises during day time. in order to verify the Facts.

